

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/01/2026

| SL | FILING NO/CASE NO                  | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT   |
|----|------------------------------------|---|------------------------------|---|
| 1  | D-BLAPL/600/2026<br>BLAPL/305/2026 | GUDU @ ARUN KUMAR SINGH<br>VS<br>STATE OF ODISHA                | ASISH MISHRA<br>VS           | DHENKANAL TOWN /247 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL<br>GR/0000568/2025 |
| 2  | D-BLAPL/602/2026<br>BLAPL/306/2026 | TAPAN BHUYAN<br>VS<br>STATE OF ODISHA                           | JYOTIRMAYA SAHOO<br>VS       | / /0<br>SPECIAL JUDGE ASKA(Ganjam)<br>2(A)CC/0000015/2025                           |
| 3  | D-BLAPL/863/2026<br>BLAPL/307/2026 | AKSHAYA KUMAR PRADHAN @ AKSHYA PRADHAN<br>VS<br>STATE OF ODISHA | JYOTIRMAYA SAHOO<br>VS       | PURUSHOTTAMPUR /686 /2025<br>J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P<br>GR/0000681/2025  |
| 4  | D-BLAPL/603/2026<br>BLAPL/308/2026 | HRUSHIKESH BAGARTI @ JAGADISH BAGARTI<br>VS<br>STATE OF ODISHA  | AMITAV TRIPATHY<br>VS        | RAMPUR (SONEPUR) /98 /2025<br>DISTRICT AND SESSIONS JUDGE,SONE<br>ST/0000053/2025   |
| 5  | D-BLAPL/607/2026<br>BLAPL/309/2026 | GOBINDA BEHERA @ PINKU BEHERA<br>VS<br>STATE OF ODISHA          | AMITAV TRIPATHY<br>VS        | RAMPUR (SONEPUR) /98 /2025<br>DISTRICT AND SESSIONS JUDGE,SONE<br>ST/0000053/2025   |
| 6  | D-BLAPL/740/2026<br>BLAPL/310/2026 | SHIBA HARIPAL @ SUKRU HARIPAL<br>VS<br>STATE OF ODISHA          | AMITAV TRIPATHY<br>VS        | KANTAMAL /111 /2021<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000046/2021         |
| 7  | D-BLAPL/616/2026<br>BLAPL/311/2026 | RAJAN @ RAKESH KHAN<br>VS<br>STATE OF ODISHA                    | PABITRA KUMAR NAYAK<br>VS    | KUNDHEIGOLA /80 /2025<br>A.D.J.,DEOGARH(Debagarh )<br>ST/0000053/2025               |
| 8  | D-BLAPL/628/2026<br>BLAPL/312/2026 | X<br>VS<br>STATE OF ODISHA                                      | SATYA NARAYAN MISHRA 4<br>VS | / /0<br>SPECIAL JUDGE, KALAHANDI(Kalahand<br>2(A)CC/0000022/2025                    |
| 9  | D-BLAPL/869/2026<br>BLAPL/313/2026 | RAJESH DANGA @ MINTU<br>VS<br>STATE OF ODISHA                   | AMITAV TRIPATHY<br>VS        | BAHALDA /159 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP<br>CT/0001257/2025        |
| 10 | D-BLAPL/877/2026<br>BLAPL/314/2026 | PARSURAM MALLIK<br>VS<br>STATE OF ODISHA                        | DEBASIS BISWAL<br>VS         | NISCHINTAKOILI /177 /2025<br>A.D.J.,SALIPUR(Cuttack)<br>ST/0000069/2025             |
| 11 | D-BLAPL/636/2026<br>BLAPL/315/2026 | DEBENDRA NAYAK<br>VS<br>STATE OF ODISHA                         | PRASANNA KUMAR MISHRA<br>VS  | GUNUPUR /257 /2025<br>SPECIAL JUDGE,GUNUPUR(Rayagada )<br>TR/0000077/2025           |

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|----|--------------------------------------|--|----------------------------|--|
| 12 | D-BLAPL/658/2026<br>BLAPL/316/2026   | SUSHILA MEHER @ PINKY<br>VS<br>STATE OF ODISHA   | SURYAKANTA DWIBEDI<br>VS   | JHARSUGUDA /587 /2025<br>S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS<br>CT/0002540/2025  |
| 13 | D-BLAPL/38661/2025<br>BLAPL/317/2026 | MEHEMUD ANSARI<br>VS<br>STATE OF ODISHA          | BISWARANJAN DALAI<br>VS    | BISRA /239 /2025<br>AD-HOC A.D.J. (FTSC),ROURKELA(Sund<br>ST/0000269/2025        |
| 14 | D-BLAPL/897/2026<br>BLAPL/318/2026   | BIPIN @ BIPAN MALLIK<br>VS<br>STATE OF ODISHA    | JAYANTA KUMAR MAJHI<br>VS  | //0<br>C.J.M.,BALASORE(Baleshwar)<br>2(B)CC/0000183/2025                         |
| 15 | D-BLAPL/40583/2025<br>BLAPL/319/2026 | NARENDRA NAYAK<br>VS<br>STATE OF ODISHA          | TUKUNA KUMAR MISHRA<br>VS  | //0<br>SPECIAL JUDGE,RAYAGADA(Rayagada<br>TR/0000020/2025                        |
| 16 | D-BLAPL/901/2026<br>BLAPL/320/2026   | ARUN MAHANA<br>VS<br>STATE OF ODISHA             | PRAVASH CHANDRA JENA<br>VS | RASGOBINDPUR /159 /2024<br>A.D.J.,BARIPADA(Mayurbhanj)<br>ST/0000244/2024        |
| 17 | D-BLAPL/797/2026<br>BLAPL/321/2026   | CHANDRA SEKHAR SAHOO<br>VS<br>STATE OF ODISHA    | DEEPALI MAHAPATRA<br>VS    | EOW,BHUBANESWAR /18 /2025<br>PRESIDING OFFICER, DESIGNATED CO<br>CT/0000022/2025 |
| 18 | D-BLAPL/159/2026<br>BLAPL/322/2026   | NARTU RAMESH @ N.RAMESH<br>VS<br>STATE OF ODISHA | ASHOK DAS<br>VS            | JARADA /392 /2022<br>3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP<br>ST/0000204/2023        |
| 19 | D-BLAPL/195/2026<br>BLAPL/323/2026   | JAGANNATH DAS<br>VS<br>STATE OF ODISHA           | HENA DAS<br>VS             | //0<br>DISTRICT & SESSIONS JUDGE,CUTTAC<br>2(A)CC/0000112/2025                   |
| 20 | D-BLAPL/807/2026<br>BLAPL/324/2026   | GOURANGA MANDAL<br>VS<br>STATE OF ODISHA         | ABHAS MOHANTY<br>VS        | MALKANGIRI /49 /2025<br>SPECIAL JUDGE,MALKANGIRI(Malkang<br>Spl/0000034/2025     |
| 21 | D-BLAPL/903/2026<br>BLAPL/325/2026   | KASI @ KASINATH SWAIN<br>VS<br>STATE OF ODISHA   | DEBA KUMAR RATH<br>VS      | NAYAGARH /149 /2022<br>A.D.J.,NAYAGARH(Nayagarh )<br>ST/0000220/2025             |
| 22 | D-BLAPL/581/2026<br>BLAPL/326/2026   | PANKAJ PRADHAN<br>VS<br>STATE OF ODISHA          | SURYA KANTA PRADHAN<br>VS  | PHIRINGIA /196 /2025<br>SPECIAL JUDGE, PHULBANI(Kandhamal<br>Spl/0000104/2025    |
| 23 | D-BLAPL/906/2026                     | BHIM @ BHIMA @ RUPESH CHHURA                     | SUSANTA KUMAR TRIPATHY     | SINDHIKELA PS /290 /2023   |

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|----|------------------------------------|---|--------------------------|--|
|    | BLAPL/327/2026                     | VS<br>STATE OF ODISHA                                       | VS                       | A.D.J.,KANTABANJI(Balangir)<br>SC/000018/2024  |
| 24 | D-BLAPL/584/2026<br>BLAPL/328/2026 | KIRAN BEHERA<br>VS<br>STATE OF ODISHA                       | DHANANJAYA MUND<br>VS    | ATHAMALLIK /258 /2024<br>A.D.J.,ATHAMALLIK(Anugul )<br>CT/0000114/2024                         |
| 25 | D-BLAPL/585/2026<br>BLAPL/329/2026 | KANHA SWAIN<br>VS<br>STATE OF ODISHA                        | JAYADEBA BEHERA<br>VS    | CUTTACK SADAR /304 /2024<br>SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK)<br>Spl/0000107/2024        |
| 26 | D-BLAPL/586/2026<br>BLAPL/330/2026 | RAJU PALIA<br>VS<br>STATE OF ODISHA                         | BIKASH KARNA<br>VS       | BAUNISUNI /23 /2024<br>SPECIAL JUDGE,BAUDH(Baudh )<br>Spl/0000024/2024                         |
| 27 | D-BLAPL/942/2026<br>BLAPL/331/2026 | DURGASI BALEYA @ BALAYYA<br>VS<br>STATE OF ODISHA           | ASHOK DAS<br>VS          | JARADA /392 /2022<br>3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR<br>ST/0000204/2023                    |
| 28 | D-BLAPL/593/2026<br>BLAPL/332/2026 | CHANDRA SEKHAR CHANDI<br>VS<br>STATE OF ODISHA              | DHANANJAYA MUND<br>VS    | DHARAMGARH /249 /2025<br>A.D.J.,DHARAMGARH(Kalahandi)<br>CT/0000095/2025                       |
| 29 | D-BLAPL/595/2026<br>BLAPL/333/2026 | KARTIKA CAHNDRA RANA<br>VS<br>STATE OF ODISHA               | ASISH MISHRA<br>VS       | DHENKANAL TOWN /247 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL<br>GR/0000568/2025            |
| 30 | D-BLAPL/945/2026<br>BLAPL/334/2026 | ROSHAN ORAM<br>VS<br>STATE OF ODISHA                        | BIRENDRA MOHAPATRA<br>VS | LEPHRIPADA /70 /2024<br>SPECIAL JUDGE (POCSO), SUNDARGARH<br>Spl/0000042/2024                  |
| 31 | D-BLAPL/813/2026<br>BLAPL/335/2026 | SOUKA @ SAKA @ SAUKAT @ SK. SAUKAT<br>VS<br>STATE OF ODISHA | DEEPAK KUMAR SAHOO<br>VS | KENDRAPARA SADAR /540 /2025<br>S.D.J.M.,KENDRAPARA(Kendrapara )<br>GR/0002286/2025             |
| 32 | D-BLAPL/598/2026<br>BLAPL/336/2026 | ISAHAK MALLIK<br>VS<br>STATE OF ODISHA                      | ROHIT KUMAR SUNA<br>VS   | //<br>SPECIAL JUDGE,BHAWANIPATNA(Kalahandi)<br>2(A)CC/0000029/2025                             |
| 33 | D-BLAPL/954/2026<br>BLAPL/337/2026 | SUSANTA KUMAR PAIKARAY @ KALU<br>VS<br>STATE OF ODISHA      | MANAS KUMAR CHAND<br>VS  | INDUSTRIAL ESTATE PS /313 /2025<br>1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA)<br>TR/0000161/2025 |
| 34 | D-BLAPL/992/2026<br>BLAPL/338/2026 | SAROJ KUMAR SINGH<br>VS                                     | BISWARANJAN DALAI<br>VS  | //<br>A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur)   |

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|----|-------------------------------------|--|------------------------------|--|
| 35 | D-BLAPL/814/2026<br>BLAPL/339/2026  | STATE OF ODISHA<br>JITU NAYAK<br>VS<br>STATE OF ODISHA | DEVASHIS PANDA<br>VS         | Spl/000022/2025<br>/ /0<br>SPECIAL JUDGE (NDPS),KHURDA(Khor<br>TR/000030/2025              |
| 36 | D-BLAPL/993/2026<br>BLAPL/340/2026  | BIREN KUMAR TRIPATHY<br>VS<br>STATE OF ODISHA          | SURENDRA KUMAR BISWAL<br>VS  | / /0<br>SPECIAL JUDGE,BHANJANAGAR(Ganja<br>2(A)CC/000018/2025                              |
| 37 | D-BLAPL/965/2026<br>BLAPL/341/2026  | PANU @ PRANABANDHU SAHU<br>VS<br>STATE OF ODISHA       | SUSIL KUMAR PATTNAIK<br>VS   | BANTALA /129 /2022<br>A.D.J.,ANGUL(Anugul )<br>CT/000053/2023                              |
| 38 | D-BLAPL/818/2026<br>BLAPL/342/2026  | SUBRAT PRADHAN @ LITU<br>VS<br>STATE OF ODISHA         | RAJENDRA KUMAR PRADHAN<br>VS | KUMBHARAPARA /244 /2025<br>S.D.J.M.,PURI(Puri)<br>GR/0000601/2025                          |
| 39 | D-BLAPL/1008/2026<br>BLAPL/343/2026 | BASANTA MURUMU @ MURMU<br>VS<br>STATE OF ODISHA        | SK. ZAFARULLA<br>VS          | S.P.(CID-CRL),CUTTACK /11 /2023<br>S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko<br>GR/0000375/2023 |
| 40 | D-BLAPL/974/2026<br>BLAPL/344/2026  | RATAN DAS @ BANUA<br>VS<br>STATE OF ODISHA             | ACHYUTANANDA PATTANAİK<br>VS | CHANDABALI /46 /2023<br>A.D.J.,BHADRAK(Bhadrak )<br>ST/000014/2024                         |
| 41 | D-BLAPL/822/2026<br>BLAPL/345/2026  | SARASWATI PALEI<br>VS<br>STATE OF ODISHA               | AMLAN SHAKTI PAUL<br>VS      | / /0<br>SPECIAL JUDGE (NDPS),KHURDA(Khor<br>TR/0000124/2025                                |
| 42 | D-BLAPL/979/2026<br>BLAPL/346/2026  | TUTU @ UTTAM KUMAR SWAIN<br>VS<br>STATE OF ODISHA      | BISWORANJAN SWAIN<br>VS      | RAJKANIKA /261 /2025<br>A.D.J.-CUM-SPECIAL JUDGE,PATTAMU<br>ST/0000932/2025                |
| 43 | D-BLAPL/1075/2026<br>BLAPL/347/2026 | SK. MEHETAB @ SK. MEHTAB<br>VS<br>STATE OF ODISHA      | DEEPAK KU SAHOO<br>VS        | DHARMASALA /731 /2025<br>J.M.F.C.,CHANDIKHOLE(Jajapur )<br>CT/0002398/2025                 |
| 44 | D-BLAPL/998/2026<br>BLAPL/348/2026  | SUDIPTA SAMANTARAY<br>VS<br>STATE OF ODISHA            | LALATENDU SAMANTARAY<br>VS   | KHURDA SADAR /267 /2025<br>2ND A.D.J,KHURDA(Khordha )<br>TR/0000099/2025                   |
| 45 | D-BLAPL/1078/2026<br>BLAPL/349/2026 | BIKRAM BISWAL<br>VS<br>STATE OF ODISHA                 | BISWABHUSAN DAS<br>VS        | RAGHUNATHPUR /142 /2024<br>SPECIAL JUDGE(POCSO), JAGATSINGH<br>Spl/0000057/2024            |

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|----|--------------------------------------|--|-----------------------------|--|
| 46 | D-BLAPL/1001/2026<br>BLAPL/350/2026  | KALPANA HALDA<br>VS<br>STATE OF ODISHA                         | SURENDRA KUMAR BISWAL<br>VS | PHIRINGIA /15 /2016<br>SPECIAL JUDGE, PHULBANI(Kandhamal)<br>Spl/0000014/2016      |
| 47 | D-BLAPL/862/2026<br>BLAPL/351/2026   | ASHOK KUMAR SAHOO<br>VS<br>STATE OF ODISHA                     | JYOTIRMAYA SAHOO<br>VS      | KHURDA SADAR /10 /2026<br>SPECIAL JUDGE (NDPS),KHURDA(Khor)<br>TR/0000002/2026     |
| 48 | D-BLAPL/1081/2026<br>BLAPL/352/2026  | SUJIT KUMAR PANDA<br>VS<br>STATE OF ODISHA                     | JUGALA KISHORE PANDA<br>VS  | / /0<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000017/2025                       |
| 49 | D-BLAPL/1083/2026<br>BLAPL/353/2026  | SHAIKH SAZID ALI<br>VS<br>STATE OF ODISHA                      | GOUTAM CHARAN ROUT<br>VS    | / /0<br>SPECIAL JUDGE, CUTTACK(Cuttack)<br>2(A)CC/0000120/2025                     |
| 50 | D-BLAPL/36945/2025<br>BLAPL/354/2026 | MAHESH PATEL @ MAHESH<br>VS<br>STATE OF ODISHA                 | AMULYA RATNA PANDA<br>VS    | KOTOAGARH /145 /2025<br>SPECIAL JUDGE (POCSO), PHULBANI(K<br>Spl/0000070/2025      |
| 51 | D-BLAPL/1002/2026<br>BLAPL/355/2026  | DEEPAK SA<br>VS<br>STATE OF ODISHA                             | UMA SHANKAR PATEL<br>VS     | LEPHRIPADA /190 /2024<br>A.D.J.,SUNDARGARH(Sundargarh)<br>ST/0000003/2022          |
| 52 | D-BLAPL/122/2026<br>BLAPL/356/2026   | PARESH BISWAS<br>VS<br>STATE OF ODISHA                         | ABHAS MOHANTY<br>VS         | MALKANGIRI /248 /2025<br>SPECIAL JUDGE,MALKANGIRI(Malkang<br>Spl/0000074/2025      |
| 53 | D-BLAPL/1089/2026<br>BLAPL/357/2026  | BIKRAM PRADHAN<br>VS<br>STATE OF ODISHA                        | SOUBHAGYA KUMAR DASH<br>VS  | / /0<br>SPECIAL JUDGE ASKA(Ganjam)<br>2(A)CC/0000001/2026                          |
| 54 | D-BLAPL/472/2026<br>BLAPL/358/2026   | BIPLABA NAYAK @ BIPLAB NAYAK<br>VS<br>STATE OF ODISHA          | HRUDANANDA MOHAPATRA<br>VS  | / /0<br>ADDL.SESSIONS JUDGE,NIMPARA(Puri)<br>TR/0000064/2025                       |
| 55 | D-BLAPL/1090/2026<br>BLAPL/359/2026  | SOUMYARANJAN BEHERA @ BAGHA<br>VS<br>STATE OF ODISHA           | ASIT KUMAR JENA<br>VS       | DHARMASALA /731 /2025<br>J.M.F.C.,CHANDIKHOLE(Jajapur )<br>CT/0002398/2025         |
| 56 | D-BLAPL/857/2026<br>BLAPL/360/2026   | SIKANDER ALLAM @ SIKANDAR ALAM @ SIKO<br>VS<br>STATE OF ODISHA | SITIKANT MISHRA<br>VS       | JAGATSINGPUR /915 /2025<br>S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu<br>GR/0001970/2025 |
| 57 | D-BLAPL/1095/2026                    | AKASH KUMAR MISHRA   | LAXMAN PRADHAN              | PHULBANI TOWN /434 /2025   |

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|----|-------------------------------------|---|-----------------------------|--|
|    | BLAPL/361/2026                      | VS<br>STATE OF ODISHA                         | VS                          | S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULPUR<br>CT/0001360/2025                              |
| 58 | D-BLAPL/1099/2026<br>BLAPL/362/2026 | T.UTTAM DORA<br>VS<br>STATE OF ODISHA         | BISWA RANJAN DAS<br>VS      | / /0<br>2ND A.D.J.,BERHAMPUR(Ganjam)   |
| 59 | D-BLAPL/1110/2026<br>BLAPL/363/2026 | RUDRA SWAIN<br>VS<br>STATE OF ODISHA          | JUGALA KISHORE PANDA<br>VS  | 2(A)CC/0000051/2024<br>BUGUDA /513 /2025<br>SPECIAL JUDGE(POCSO), BERHAMPUR            |
| 60 | D-BLAPL/1020/2026<br>BLAPL/364/2026 | CHITTARANJAN TANDI<br>VS<br>STATE OF ODISHA   | SARBESWAR SAHOO<br>VS       | Spl/0000122/2025<br>JONK /145 /2025<br>SPECIAL JUDGE,NAWAPARA(Nuapada )                |
| 61 | D-BLAPL/1021/2026<br>BLAPL/365/2026 | SHANKAR KUMAR SAHU<br>VS<br>STATE OF ODISHA   | RAJENDRA NARAYAN ROUT<br>VS | SA/0000030/2025<br>GOSANINUAGAM /442 /2025<br>S.D.J.M.,BERHAMPUR(Ganjam)               |
| 62 | D-BLAPL/493/2026<br>BLAPL/366/2026  | SUMANTA CHAND<br>VS<br>STATE OF ODISHA        | AKSHAYA KUMAR NAYAK<br>VS   | GR/0003248/2025<br>KAMARDA /140 /2025<br>J.M.F.C.,BHOGRAI(Baleshwar)                   |
| 63 | D-BLAPL/523/2026<br>BLAPL/367/2026  | ANIL DAS<br>VS<br>STATE OF ORISSA             | PRADEEP KUMAR PRADHAN<br>VS | / /<br>2ND A.D.J.,CUTTACK(Cuttack)   |
| 64 | D-BLAPL/828/2026<br>BLAPL/368/2026  | AJAY KUMAR CHOUDHARY<br>VS<br>STATE OF ODISHA | AMITAV TRIPATHY<br>VS       | 2(A)CC/0000115/2025<br>/ /0<br>SPL.JUDGE SAMBALPUR(Sambalpur)                          |
| 65 | D-BLAPL/641/2026<br>BLAPL/369/2026  | RAMA @ RAMESH MUNDA<br>VS<br>STATE OF ODISHA  | CHIRANJIB ROUT<br>VS        | TR/0000137/2025<br>TALCHER TOWN /270 /2009<br>ASST.SESIONS JUDGE,TALCHER(Anugul)       |
| 66 | D-BLAPL/644/2026<br>BLAPL/370/2026  | RAMA @ RAMESH MUNDA<br>VS<br>STATE OF ODISHA  | CHIRANJIB ROUT<br>VS        | CT/0000007/2011<br>COLLIERY /256 /2007<br>ASST.SESIONS JUDGE,TALCHER(Anugul)           |
| 67 | D-BLAPL/819/2026<br>BLAPL/371/2026  | DIGANTA SAMAL<br>VS<br>STATE OF ODISHA        | BIRAJA PRASAD NANDA<br>VS   | CT/0000001/2009<br>GOPALPRASAD /399 /2025<br>J.M.F.C,TALCHER(Anugul )                  |
| 68 | D-BLAPL/799/2026<br>BLAPL/372/2026  | FALEELUL RAHMAN KP<br>VS                      | JUGALA KISHORE PANDA<br>VS  | GR/0001766/2025<br>G.R.P.S.,BERHAMPUR /116 /2025<br>A.D.J. CUM SPECIAL JUDGE,BERHAMPUR |

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|----|--------------------------------------|--|---|--|
| 69 | D-CMP/54045/2025<br>CMP/72/2026      | STATE OF ODISHA<br>GURU CHARAN ROUT<br>VS<br>BISWARANJAN ROUT                    | DURGA PRASAD PATTANAIAK<br>VS           | Spl/0000046/2025<br>//<br>DISTRICT & SESSIONS JUDGE,JAGATS<br>CVREV/0000003/2024 |
| 70 | D-CMP/55285/2025<br>CMP/73/2026      | SURESH CHANDRA MOHANTA<br>VS<br>STATE OF ODISHA                                  | ANJAN KUMAR BISWAL<br>VS                | //<br>A.D.J.,BARIPADA(Mayurbhanj)<br>CVREV/0000005/2023                          |
| 71 | D-CMP/1067/2026<br>CMP/74/2026       | KAMAL LOCHAN PALEI<br>VS<br>SUDAM PADHI  | AMITAV TRIPATHY<br>VS                   | //<br>CIVIL JUDGE (SD) CUM ASJ AT ODAGA<br>CS/0000004/2022                       |
| 72 | D-CMP/1078/2026<br>CMP/75/2026       | PURNA CH. JENA<br>VS<br>SARASWATI VIDYA MANDIR, PADMESWARPUR (SRIRAMPUR), JAJPUR | GANESH PRASAD SAMAL<br>VS               | //<br>CIVIL JUDGE (SD),JAJPUR(Jajapur )<br>CMA/0000006/2024                      |
| 73 | D-CMP/55558/2025<br>CMP/76/2026      | TILLOTAMA PARIDA<br>VS<br>SARABINDU PARIDA                                       | SUMIT KUMAR MOHANTY<br>VS               | //<br>ADDL CIVIL JUDGE(SD), BARIPADA(Ma<br>CS/0000008/2016                       |
| 74 | D-CMP/1219/2026<br>CMP/77/2026       | SUNDAR MOHAN MAJHI<br>VS<br>KANDAN @ PAKAL SOREN                                 | SUJATA JENA<br>VS                       | //<br>CIVIL JUDGE (SD),BARIPADA(Mayurbha<br>CS/0000245/2012                      |
| 75 | D-CMP/1059/2026<br>CMP/78/2026       | MINA SAHOO<br>VS<br>BISWANATH RAM  | KISHORE CHANDRA RAJGURU MOHAPATRA<br>VS | //<br>CIVIL JUDGE (SD),KHURDA(Khordha )<br>IA/0000001/2023                       |
| 76 | D-CMP/1102/2026<br>CMP/79/2026       | SATYANANDA BARIK<br>VS<br>NAGUNI BARIK   | VIVEKANAND JENA<br>VS                   | //<br>CIVIL JUDGE (SD), SORO(Baleshwar)<br>EC/0000034/2015                       |
| 77 | D-CMP/1472/2026<br>CMP/80/2026       | MOUSIMI @ MOUSUMI SAHU<br>VS<br>PRITAM INFRA PRIVATE LIMITED, BALASORE           | PRASANNA KUMAR RATH<br>VS               | //<br>ADL. CIVIL JUDGE (SD),BALASORE(Bal<br>EC/0000032/2023                      |
| 78 | D-CONTC/53685/2025<br>CONTC/235/2026 | NAMITA DASH<br>VS<br>ARAVIND AGRAWAL, IAS  | SUKANTA KUMAR MISHRA<br>VS              | //<br>()<br>//   |
| 79 | D-CONTC/54901/2025<br>CONTC/236/2026 | TUSAR RANJAN SATAPATHY<br>VS<br>SHUBHA SARMA, IAS                                | ADV.<br>VS                              | //<br>()<br>//   |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/01/2026

| SL | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------------------------|--|--------------------------|-------------------------------------|
| 80 | D-CONTC/55370/2025<br>CONTC/237/2026 | SAROJ KUMAR SINHA<br>VS<br>ASWATHI S,IAS   | ADV.<br>VS               | //<br>0<br>//                       |
| 81 | D-CONTC/109/2026<br>CONTC/238/2026   | SURAJ KUMAR RAUTA<br>VS<br>SASHI BHUSAN MAHAPATRO, B.D.O.POLSARA   | ADV.<br>VS               | //<br>0<br>//                       |
| 82 | D-CONTC/287/2026<br>CONTC/239/2026   | DR. TRAILOKYA PRASAD MAHAPATRA<br>VS<br>ARAVIND AGRAWAL, COMMISSIONER CUM SECRERATY, HIGHER EDUCATION DEPARTMENT,BHUBANESWAR | SADASIVA PATRA (1)<br>VS | //<br>0<br>//                       |
| 83 | D-CONTC/404/2026<br>CONTC/240/2026   | PRADIP KUMAR DAS<br>VS<br>HEMANT SHARMA,IAS  | ADV.<br>VS               | //<br>0<br>//                       |
| 84 | D-CONTC/1086/2026<br>CONTC/241/2026  | SESHADEV KAR<br>VS<br>PUMA TUDU, IAS   | ADV.<br>VS               | //<br>0<br>//                       |
| 85 | D-CONTC/48771/2025<br>CONTC/242/2026 | NIRAKAR NAYAK<br>VS<br>GOURIRANI NAYAK,EX-DISTRICT EDUCATION OFFICER,KEONJHAR  | ADV.<br>VS               | //<br>0<br>//                       |
| 86 | D-CONTC/55438/2025<br>CONTC/243/2026 | SHASHEE BHUSAN SAHOO<br>VS<br>ASWASTHY .S, I.A.S   | SAROJ KUMAR PADHY<br>VS  | //<br>0<br>//                       |
| 87 | D-CONTC/55447/2025<br>CONTC/244/2026 | NIRMALA SAHOO<br>VS<br>ASWASTHY .S, I.A.S  | SAROJ KUMAR PADHY<br>VS  | //<br>0<br>//                       |
| 88 | D-CONTC/303/2026<br>CONTC/245/2026   | SUMITRA HATI<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S   | ADV.<br>VS               | //<br>0<br>//                       |
| 89 | D-CONTC/305/2026<br>CONTC/246/2026   | UMA SANKAR BEHERA<br>VS<br>MUNNA KANUNDIA,EXECUTIVE ENGINEER,BHANJANAGAR   | ADV.<br>VS               | //<br>0<br>//                       |
| 90 | D-CONTC/316/2026<br>CONTC/247/2026   | SANKAR PRADHAN<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S   | ADV.<br>VS               | //<br>0<br>//                       |
| 91 | D-CONTC/730/2026                     | PRATIKSHYA SWAIN   | ADV.                     | //                                  |

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### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                   | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|-------------------------------------|--|--------------------------|-------------------------------------|
|     | CONTC/248/2026                      | VS<br>DR. N.THIRUMALLA NAIK, I.A.S.  | VS                       | 0<br>//                             |
| 92  | D-CONTC/321/2026<br>CONTC/249/2026  | CHAMPA BEHERA<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S  | ARUPANANDA GOSWAMY<br>VS | //<br>0<br>//                       |
| 93  | D-CONTC/331/2026<br>CONTC/250/2026  | SANKAR BEHERA<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S  | ADV.<br>VS               | //<br>0<br>//                       |
| 94  | D-CONTC/337/2026<br>CONTC/251/2026  | SURYAKANTI MANIA<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S                                     | ADV.<br>VS               | //<br>0<br>//                       |
| 95  | D-CONTC/341/2026<br>CONTC/252/2026  | KANCHAN PRADHAN<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S                                      | ADV.<br>VS               | //<br>0<br>//                       |
| 96  | D-CONTC/345/2026<br>CONTC/253/2026  | BALUNKI BARIK<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S  | ADV.<br>VS               | //<br>0<br>//                       |
| 97  | D-CONTC/379/2026<br>CONTC/254/2026  | LAXMIDHAR BEHERA<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S                                     | ADV.<br>VS               | //<br>0<br>//                       |
| 98  | D-CONTC/1293/2026<br>CONTC/255/2026 | CHANDRA MOHAN ROUT<br>VS<br>MS ASWATHY, S. I.A.S   | ADV.<br>VS               | //<br>0<br>//                       |
| 99  | D-CONTC/385/2026<br>CONTC/256/2026  | BILASA NAYAK<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S   | ADV.<br>VS               | //<br>0<br>//                       |
| 100 | D-CONTC/716/2026<br>CONTC/257/2026  | AMULYA KUMAR RANA<br>VS<br>DR. N.THIRUMALLA NAIK, I.A.S.                                   | ADV.<br>VS               | //<br>0<br>//                       |
| 101 | D-CONTC/899/2026<br>CONTC/258/2026  | MANOJ KUMAR PRUSTY<br>VS<br>MIHIR KUMAR JENA, S.D.O (ELECTRICAL), SUB DIV. NO 2, BADAMBADI | ADV.<br>VS               | //<br>0<br>//                       |
| 102 | D-CONTC/1048/2026<br>CONTC/259/2026 | KESHAB CHANDRA SENAPATI<br>VS  | ADV.<br>VS               | //<br>0                             |

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### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL  | PS CASE/ LOWER COURT CASE /DISTRICT   |
|-----|--------------------------------------|---|---------------------------|---|
| 103 | D-CONTC/38673/2025<br>CONTC/260/2026 | SANJAYA KUMAR, PRINCIPAL ACCOUNTANT GENERAL (A AND E) PENSION, ODISHA<br>HAREKRUSHNA BARIK<br>VS<br>ARABINDA AGARWAL, IAS | ADV.<br>VS                | //<br>//<br>()  |
| 104 | D-CONTC/54028/2025<br>CONTC/261/2026 | ARUN KUMAR PATEL<br>VS<br>ARABINDA AGRAWAL, IAS   | ADV.<br>VS                | //<br>//<br>()  |
| 105 | D-CONTC/54346/2025<br>CONTC/262/2026 | SUDARSHAN NAYAK<br>VS<br>ARAVIND AGRAWAL, COMM. CUM SEC., DEPT. OF HIGHER EDUCATION DEPT., GOVT. OF ODISHA                | ADV.<br>VS                | //<br>//<br>()  |
| 106 | D-CONTC/54812/2025<br>CONTC/263/2026 | BHARAT KUMAR PATI<br>VS<br>BANDANA KHATUA, LAND ACQUISITION OFFICER, CUTTACK  | ADV.<br>VS                | //<br>//<br>()  |
| 107 | D-CONTC/54884/2025<br>CONTC/264/2026 | PARSURAM BARIK<br>VS<br>DOLAGOBINDA SAHU, O.A.S. I  | SUKANTA KUMAR NAYAK<br>VS | //<br>//<br>()  |
| 108 | D-CONTC/54984/2025<br>CONTC/265/2026 | K.MOHAN PATRO<br>VS<br>RATNAKAR SIAL, ENGINEER IN CHIEF, RURAL WATER SUPPLY AND SANITATION                                | ADV<br>VS                 | //<br>//<br>()  |
| 109 | D-CONTC/55453/2025<br>CONTC/266/2026 | SASMITA DAS<br>VS<br>ASWASTHY .S, I.A.S   | SAROJ KUMAR PADHY<br>VS   | //<br>//<br>()  |
| 110 | D-CONTC/55454/2025<br>CONTC/267/2026 | MADHUSMITA BARIK<br>VS<br>ASWASTHY .S, I.A.S  | SAROJ KUMAR PADHY<br>VS   | //<br>//<br>()  |
| 111 | D-CONTC/55457/2025<br>CONTC/268/2026 | PADMABATI MOHANTA<br>VS<br>ASWASTHY .S, IAS   | SAROJ KUMAR PADHY<br>VS   | //<br>//<br>()  |
| 112 | D-CONTC/55539/2025<br>CONTC/269/2026 | DIPTIKANTA PATRA<br>VS<br>PRAVAT KUMAR SATPATHY   | MANOJ KUMAR PATI<br>VS    | //<br>//<br>()  |
| 113 | D-CRLA/402/2026<br>CRLA/52/2026      | ANANTA KUDEI@MUSA KUDEI<br>VS<br>STATE OF ODISHA  | AMULYA RATNA PANDA<br>VS  | GOCHHAPADA /88 /2025<br>SPECIAL JUDGE (POCSO), PHULBANI(K<br>Spl/0000021/2023 |

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| SL  | FILING NO/CASE NO                  | NAME OF PETNR./APPEL                                   | COUNSEL FOR PETNR./APPEL          | PS CASE/ LOWER COURT CASE /DISTRICT  |
|-----|------------------------------------|--|-----------------------------------|--|
| 114 | D-CRLA/608/2026<br>CRLA/53/2026    | DAMAN RANA<br>VS<br>STATE OF ODISHA                    | PRATYUSHA NAIDU<br>VS             | TARBHA /32 /2018<br>DISTRICT AND SESSIONS JUDGE,SONE<br>SC/0000046/2018            |
| 115 | D-CRLA/39950/2025<br>CRLA/54/2026  | SAROJ NAYAK<br>VS<br>STATE OF ODISHA                   | ASHOK KUMAR BEHERA<br>VS          | KALIAPANI /22 /2016<br>AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur )<br>Spl/0000044/2016    |
| 116 | D-CRLA/1055/2026<br>CRLA/55/2026   | GOURANGA CHARAN MOHANTY<br>VS<br>STATE OF ODISHA(VIG.) | PUSPAMITRA MOHAPATRA<br>VS        | CUTTACK VIGILANCE /6 /2015<br>SPECIAL JUDGE, VIGILANCE, BARIPAD<br>GR/0000013/2015 |
| 117 | D-CRLLP/373/2026<br>CRLLP/11/2026  | STATE OF ODISHA<br>VS<br>GOUTAM JENA                   | UDIT RANJAN JENA, A.G.A.<br>VS    | DHENKANAL SADAR /635 /2022<br>AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhe<br>CT/0000154/2023 |
| 118 | D-CRLLP/968/2026<br>CRLLP/12/2026  | STATE OF ODISHA<br>VS<br>TUNA PATRA@JANGU TUNA         | PARTHA SARATHI NAYAK, A.G.A<br>VS | GOSANINUAGAM /3 /2009<br>1ST A.D.J.,BERHAMPUR(Ganjam)<br>ST/0000032/2010           |
| 119 | D-CRLMA/737/2026<br>CRLMA/7/2026   | SIMANCHAL MANDAL<br>VS<br>STATE OF ODISHA              | MANAS PATI<br>VS                  | //0<br>J.M.F.C,UMERKOTE(Nabarangapur )<br>ICC/0000008/2009                         |
| 120 | D-CRLMA/738/2026<br>CRLMA/8/2026   | SIMANCHAL MANDAL<br>VS<br>STATE OF ODISHA              | MANAS PATI<br>VS                  | //0<br>J.M.F.C,UMERKOTE(Nabarangapur )<br>ICC/0000005/2010                         |
| 121 | D-CRLMA/39696/2025<br>CRLMA/9/2026 | RITESH NATH<br>VS<br>STATE OF ODISHA                   | ADV.<br>VS                        | DHARMASALA /701 /2025<br>()<br>//  |
| 122 | D-CRLMC/707/2026<br>CRLMC/173/2026 | SASMITA MOHARANA<br>VS<br>STATE OF ODISHA              | RABI NARAYAN BEHERA<br>VS         | SALIPUR /366 /2022<br>J.M.F.C.,SALIPUR(Cuttack)<br>GR/0001077/2022                 |
| 123 | D-CRLMC/723/2026<br>CRLMC/174/2026 | KAMAL LOCHAN GOUDA<br>VS<br>STATE OF ODISHA            | SWAGAT KUMAR SAHU<br>VS           | ASKA /319 /2025<br>J.M.F.C.,ASKA(Ganjam)<br>GR/0000883/2025                        |
| 124 | D-CRLMC/656/2026<br>CRLMC/175/2026 | SILADITYA PRADHAN<br>VS<br>STATE OF ODISHA             | MANAS KUMAR CHAND<br>VS           | BOUDH /285 /2018<br>DISTRICT & SESSIONS JUDGE,BOUDH()<br>ST/0000013/2019           |
| 125 | D-CRLMC/701/2026                   | SUKURU PATRA   | AMLAN SHAKTI PAUL                 | BHARATPUR PS /452 /2025  |

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| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT   |
|-----|--------------------------------------|---|-------------------------------|---|
|     | CRLMC/176/2026                       | VS<br>STATE OF ODISHA   | VS                            | J.M.F.C.(V),BHUBANESWAR(Khordha )<br>CT/0001395/2025                                  |
| 126 | D-CRLMC/767/2026<br>CRLMC/177/2026   | SRIBASTA LANCHHAN BARIK<br>VS<br>SUBASH CHANDRA SAHOO                     | SOUBHAGYA SWAIN<br>VS         | //<br>2ND A.D.J.,ROURKELA(Sundargarh)<br>CRREV/000009/2025                            |
| 127 | D-CRLMC/722/2026<br>CRLMC/178/2026   | CHINMAYA DEHURY @BABUNA<br>VS<br>STATE OF ODISHA                          | BISWARANJAN DALAI<br>VS       | NARASINGHPUR /61 /2017<br>AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack)<br>Spl/0000099/2017  |
| 128 | D-CRLMC/768/2026<br>CRLMC/179/2026   | SRIBASTA LANCHHAN BARIK<br>VS<br>SMITARANI PARIDA                         | SOUBHAGYA SWAIN<br>VS         | //<br>2ND A.D.J.,ROURKELA(Sundargarh)<br>CRREV/000010/2025                            |
| 129 | D-CRLMC/789/2026<br>CRLMC/180/2026   | BISWAJIT KUMAR BEHURIA<br>VS<br>THE DIRECTORATE OF ENFORCEMENT, NEW DELHI | PRAVASHA PUJAREE PARIDA<br>VS | //0<br>( )<br>//  |
| 130 | D-CRLMC/1092/2026<br>CRLMC/181/2026  | JAHIR JAHANGIR MALLA<br>VS<br>STATE OF ODISHA                             | P.ANUP DASH<br>VS             | MANCHESWAR P.S. /486 /2022<br>J.M.F.C.(II),BHUBANESWAR(Khordha )<br>CT/0007834/2022   |
| 131 | D-CRLMC/1098/2026<br>CRLMC/182/2026  | GIRIJA PRASAD MOHANTY<br>VS<br>STATE OF ODISHA                            | P.ANUP DASH<br>VS             | ATHGARH /178 /2014<br>S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)<br>CT/0000354/2014   |
| 132 | D-CRLMC/39650/2025<br>CRLMC/183/2026 | BINAYA KUMAR@RAY@YADAV<br>VS<br>STATE OF ODISHA                           | SUCHIT KUMAR NAYAK<br>VS      | //0<br>SPECIAL JUDGE,GUNUPUR(Rayagada )<br>TR/0000022/2023                            |
| 133 | D-CRLMC/261/2026<br>CRLMC/184/2026   | PRAHALLAD PALLAI @ PRAHALA PALLAI<br>VS<br>STATE OF ODISHA                | OM SWARUP<br>VS               | TOMANDO /377 /2025<br>J.M.F.C.,BHUBANESWAR(Khordha )<br>CT/0001166/2025               |
| 134 | D-CRLMC/683/2026<br>CRLMC/185/2026   | GURDEEP SINGH<br>VS<br>STATE OF ODISHA                                    | SUNIL KUMAR PANDA<br>VS       | SUNDARGARH TOWN /581 /2025<br>S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH<br>GR/0001931/2025 |
| 135 | D-CRLMC/817/2026<br>CRLMC/186/2026   | RAMESH PRADHAN@RAMESH CH. PRADHAN<br>VS<br>STATE OF ODISHA                | AMLAN SHAKTI PAUL<br>VS       | //0<br>2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR<br>TR/0000441/2023                       |
| 136 | D-CRLMC/1052/2026<br>CRLMC/187/2026  | PRABODHA PRADHAN@PRABODHA KUMAR PRADHAN<br>VS                             | MITU KUMAR BISWAL<br>VS       | R.UDAYAGIRI /83 /2024<br>A.D.J.,PARALAKHEMUNDI(Gajapati )                             |

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| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL                                      | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT   |
|-----|--------------------------------------|---|-----------------------------|---|
| 137 | D-CRLMC/40638/2025<br>CRLMC/188/2026 | STATE OF ODISHA<br>HEMANTA NAYAK<br>VS<br>STATE OF ODISHA | SATYABRATA DASH<br>VS       | ST/0000124/2024<br>KUJANGA /332 /2023<br>J.M.F.C.,KUJANG(Jagatsinghapur )<br>DV M.C./0000014/2025 |
| 138 | D-CRLMC/854/2026<br>CRLMC/189/2026   | BISWANATH SAHOO<br>VS<br>STATE OF ODISHA(VIG.)            | RAMDAS ACHARY<br>VS         | BHUBANESWAR VIGILANCE /36 /2009<br>ADDL.SPL.JUDGE (VIG),BHUBANESWA<br>TR/0000034/2012             |
| 139 | D-CRLMC/855/2026<br>CRLMC/190/2026   | BACHA@K.BHASKAR<br>VS<br>STATE OF ODISHA                  | BIDESHI KUMAR GHADEI<br>VS  | CHOUDWAR /14 /2019<br>AD-HOC ADJ (FTSC-II), CUTTACK(Cutta<br>Spl/0000004/2019                     |
| 140 | D-CRLMC/908/2026<br>CRLMC/191/2026   | RAJU@SK.IBRAIL<br>VS<br>STATE OF ODISHA                   | BISHNU PRASAD PRADHAN<br>VS | AIR FIELD P.S. /126 /2014<br>J.M.F.C.,BHUBANESWAR(Khordha )<br>CT/0002048/2014                    |
| 141 | D-CRLMC/836/2026<br>CRLMC/192/2026   | MEERA PANIGRAHI<br>VS<br>STATE OF ODISHA                  | JAGANNATH BHUYAN<br>VS      | / /0<br>S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL<br>2(C)CC/0000141/2025                                |
| 142 | D-CRLMC/730/2026<br>CRLMC/193/2026   | ROHIT KUMAR BEHURIA<br>VS<br>STATE OF ODISHA              | RAJAT KUMAR PADHI<br>VS     | JAJPUR SADAR /265 /2023<br>S.D.J.M.,JAJPUR(Jajapur )<br>CT/0002400/2023                           |
| 143 | D-CRLMC/1284/2026<br>CRLMC/194/2026  | SUJATA MAHAPATRA<br>VS<br>STATE OF ODISHA                 | SUBRAT MISHRA<br>VS         | TANGI /269 /2024<br>J.M.F.C.(II),CUTTACK(Cuttack)<br>GR/0001389/2024                              |
| 144 | D-CRLMP/637/2026<br>CRLMP/46/2026    | SAROJ TIRKEY<br>VS<br>STATE OF ODISHA                     | PRAVAT KUMAR NAYAK<br>VS    | / /0<br>(<br>//   |
| 145 | D-CRLMP/268/2026<br>CRLMP/47/2026    | ARNAPURNA BEHERA<br>VS<br>STATE OF ODISHA                 | BIJAYA KUMAR MISHRA<br>VS   | BAISINGA /366 /2024<br>(<br>//  |
| 146 | D-CRLMP/587/2026<br>CRLMP/48/2026    | SARASWATI DAS<br>VS<br>STATE OF ODISHA                    | AMULYA RATNA PANDA<br>VS    | JALESWAR /53 /2025<br>(<br>//   |
| 147 | D-CRLMP/247/2026<br>CRLMP/49/2026    | SAINATH DAS<br>VS<br>STATE OF ODISHA                      | BRAJA MOHAN SARANGI<br>VS   | CUTTACK SADAR /625 /2025<br>(<br>//   |

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| SL  | FILING NO/CASE NO                   | NAME OF PETNR./APPEL                              | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT   |
|-----|-------------------------------------|---|------------------------------|---|
| 148 | D-CRLMP/40517/2025<br>CRLMP/50/2026 | BIRA KISHORE PADHI<br>VS<br>RIYA JESSIE           | TUSAR KUMAR MISHRA<br>VS     | //0<br>JUDGE FAMILY COURT,BALASORE(Bal<br>Crp/0000099/2019                          |
| 149 | D-CRLMP/455/2026<br>CRLMP/51/2026   | JAGANNATH SAHOO<br>VS<br>STATE OF ODISHA          | RAJIBA LOCHAN PRADHAN<br>VS  | //0<br>(<br>//  |
| 150 | D-CRLMP/430/2026<br>CRLMP/52/2026   | SRIBATSA DHAL<br>VS<br>STATE OF ODISHA            | SATYAJIT MOHAPATRA<br>VS     | //0<br>J.M.F.C.(V),BHUBANESWAR(Khordha )<br>ICC/0007396/2025                        |
| 151 | D-CRLMP/476/2026<br>CRLMP/53/2026   | RAMYA KANTA PATRO<br>VS<br>STATE OF ODISHA        | MANAS CHAND<br>VS            | //0<br>(<br>//  |
| 152 | D-CRLMP/39607/2025<br>CRLMP/54/2026 | MADAN MOHAN JENA<br>VS<br>STATE OF ODISHA         | BYOMAKESH TRIPATHY<br>VS     | //0<br>(<br>//  |
| 153 | D-CRLMP/515/2026<br>CRLMP/55/2026   | MANORAMA SWAIN<br>VS<br>STATE OF ODISHA           | BHABANI SANKAR DAS<br>VS     | //0<br>(<br>//  |
| 154 | D-CRLMP/634/2026<br>CRLMP/56/2026   | AMULYA PANDA<br>VS<br>STATE OF ODISHA             | SUKANTA KUMAR NAYAK<br>VS    | //0<br>S.D.J.M.,BHADRAK(Bhadrak )<br>MIS.CASE/0000296/2022                          |
| 155 | D-CRLMP/651/2026<br>CRLMP/57/2026   | SK. ROUSAN<br>VS<br>STATE OF ODISHA               | ACHYUTANANDA PATTANAİK<br>VS | //<br>(<br>//   |
| 156 | D-CRLMP/696/2026<br>CRLMP/58/2026   | DR. SURAJ KUMAR TRIPATHY<br>VS<br>STATE OF ODISHA | DEEPAK GOCHHAYAT<br>VS       | //0<br>(<br>//  |
| 157 | D-CRLREV/572/2026<br>CRLREV/43/2026 | PINTU@MANOJ KUMAR SAHOO<br>VS<br>STATE OF ODISHA  | KARUNAKAR GAYA<br>VS         | JAGATSINGPUR /516 /2025<br>S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur<br>GR/0001196/2025 |
| 158 | D-CRLREV/841/2026<br>CRLREV/44/2026 | PRANGYA DASH<br>VS<br>SIBARANJAN PANIGRAHI        | JYOTIRMAYA SAHOO<br>VS       | //0<br>JUDGE FAMILY COURT,GANJAM(Ganja<br>CP/0000368/2024                           |
| 159 | D-CRLREV/815/2026                   | STATE OF ODISHA(VIG.)                             | SANGRAM DAS, S.C.VIGILANCE   | CUTTACK VIGILANCE /12 /2023   |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL                      | PS CASE/ LOWER COURT CASE /DISTRICT                                   |
|-----|--------------------------------------|--|---|---|
|     | CRLREV/45/2026                       | VS<br>JAGABANDHU PADHI   | VS  | SPECIAL JUDGE(VIG),BHUBANESWAR<br>CRMC/0000073/2025                   |
| 160 | D-CRLREV/1044/2026<br>CRLREV/46/2026 | BHIMA KARSIKA<br>VS<br>STATE OF ODISHA   | BIRAJA PRASANNA DAS<br>VS                     | K.SINGHPUR /8 /2019<br>A.D.J.,RAYAGADA(Rayagada )<br>CRA/0000013/2019 |
| 161 | D-CRLREV/770/2026<br>CRLREV/47/2026  | DINESH KUMAR JENA<br>VS<br>SWARUP KUMAR MOHANTY  | PRASANTA KUMAR DAS<br>VS                      | //0<br>DISTRICT & SESSIONS JUDGE,JAGATSI<br>CRA/0000037/2023          |
| 162 | D-CRLREV/1068/2026<br>CRLREV/48/2026 | SIBANANDA NAYAK<br>VS<br>SUCHITRA NAYAK  | PRASANTA KUMAR SAHOO<br>VS                    | //0<br>3RD A.D.J., CUTTACK(Cuttack)<br>CRA/0000051/2024               |
| 163 | D-EXP/54006/2025<br>EXP/3/2026       | NIRUPAMA MOHANTY @ JENA<br>VS<br>STATE OF ODISHA   | PRAFULLA KUMAR KAR<br>VS                      | //<br>(<br>//   |
| 164 | D-EXP/1453/2026<br>EXP/4/2026        | JASOBANTI SABAR<br>VS<br>STATE OF ODISHA   | SANTOSH KUMAR MAHANTY<br>VS                   | //<br>(<br>//   |
| 165 | D-FAO/148/2026<br>FAO/22/2026        | DEPUTY CHIEF ENGINEER (CON-II), BHUBANESWAR EAST COAST RAILWAY,BBSR<br>VS<br>RAMA CHANDRA OJHA | BIBHUTI BHUSAN MISHRA(SR.PANEL COUNSEL)<br>VS | //<br>COMMISSIONER EMPLOYEES COMPEN<br>EC/0000010/2023                |
| 166 | D-LAA/472/2026<br>LAA/3/2026         | D.G.M. INDIAN OIL CORPORATION LTD.,P.R.R.P.L, SAMBALPUR<br>VS<br>RAJESH KUMAR AGRAWALLA        | SREEJIT MOHANTY<br>VS                         | //<br>CIVIL JUDGE (SD),SAMBALPUR(Sambal<br>LA/0000010/2012            |
| 167 | D-MACA/52817/2025<br>MACA/55/2026    | PAULINA MINZ<br>VS<br>SANJAY KUMAR GUPTA   | ARPIT SARANGI<br>VS                           | //<br>2ND A.D.J.,ROURKELA(Sundargarh)<br>Mac/0000304/2016             |
| 168 | D-MACA/1013/2026<br>MACA/56/2026     | M/S.NATIONAL INSURANCE CO.LTD., CUTTACK<br>VS<br>RUDRA PRASAD SARANGI                          | DAYANIDHI MISHRA<br>VS                        | //<br>III MACT,JAJPUR(Jajapur )<br>Mac/0000056/2019                   |
| 169 | D-MACA/1153/2026<br>MACA/57/2026     | MAGUNI SAHOO<br>VS<br>ABHIMANYU MANGAL   | DEBASISH PATNAIK<br>VS                        | //<br>VITH M.A.C.T. KHURDA(Khordha )<br>Mac/0000157/2016              |
| 170 | D-MACA/1147/2026<br>MACA/58/2026     | MADHUSMITA BISWAL<br>VS  | DEBASISH PATNAIK<br>VS                        | //<br>5TH M.A.C.T., KHURDA(Khordha )                                  |

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### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                   | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT  |
|-----|-------------------------------------|---|----------------------------|--|
| 171 | D-MACA/1173/2026<br>MACA/59/2026    | EXPRESS ROAD WAYS PVT. LTD.<br>PRATIMA DAS<br>VS<br>SUKADEV DAS | DEBASISH PATNAIK<br>VS     | Mac/0000091/2021<br>//<br>5TH M.A.C.T., KHURDA(Khordha )<br>Mac/0000047/2022 |
| 172 | D-MACA/1182/2026<br>MACA/60/2026    | BINAY NAIK<br>VS<br>HARESH BHUTIA                               | PRADEEP KUMAR MISHRA<br>VS | //<br>III M.A.C.T.,TALCHER(Anugul )<br>Mac/0000011/2014                      |
| 173 | D-MACA/1152/2026<br>MACA/61/2026    | SRIDHAR SETHI<br>VS<br>AMARJEET DAS                             | DEBASISH PATNAIK<br>VS     | //<br>5TH M.A.C.T.,BARIPADA(Mayurbhanj)<br>Mac/0000050/2019                  |
| 174 | D-MACA/1165/2026<br>MACA/62/2026    | AKHAYA BEHERA<br>VS<br>ASHOK KUMAR MAJHI                        | DEBASISH PATNAIK<br>VS     | //<br>5TH M.A.C.T., KHURDA(Khordha )<br>Mac/0000120/2018                     |
| 175 | D-MACA/1154/2026<br>MACA/63/2026    | BAPUNI NAYAK<br>VS<br>MANOJ KUMAR BEHERA                        | DEBASISH PATNAIK<br>VS     | //<br>4TH M.A.C.T.,BHUBANESWAR(Khordha )<br>Mac/0000011/2020                 |
| 176 | D-MATA/54791/2025<br>MATA/16/2026   | SANTANU KUMAR CHINNARA<br>VS<br>SANJUBALA@SANJU NAIK            | TAPOBANTA BARIK<br>VS      | //<br>JUDGE FAMILY COURT,BHUBANESWAR<br>CP/0001149/2021                      |
| 177 | D-MATA/450/2026<br>MATA/17/2026     | DEBAJYOTI JENA<br>VS<br>NIRANJAN JENA                           | RAMESH CHANDRA SWAIN<br>VS | //<br>JUDGE FAMILY COURT,RAYAGADA(Ra<br>CP/0000076/2024                      |
| 178 | D-MATA/1089/2026<br>MATA/18/2026    | HEMANTA KUMAR DEBASHARMA<br>VS<br>SUBHAPRIYA DEBASHARMA         | MANAS KUMAR CHAND<br>VS    | //<br>JUDGE FAMILY COURT,BHUBANESWAR<br>CP/0000177/2021                      |
| 179 | D-RPFAM/54238/2025<br>RPFAM/22/2026 | AJAYA KUMAR GOCHHAYAT<br>VS<br>SARASWATI NAYAK                  | NIBEDITA MOHANTY<br>VS     | //<br>JUDGE,FAMILY COURT,JAGATSINGPUR<br>Crp/0000044/2020                    |
| 180 | D-RPFAM/51928/2025<br>RPFAM/23/2026 | PRITISHREE PRIYADARSHINI<br>VS<br>HARICHANDAN TRIPATHY          | MANMAYA KUMAR DASH<br>VS   | //<br>JUDGE, FAMILY COURT, NAYAGARH(N<br>CRLMP/0000248/2023                  |
| 181 | D-RPFAM/1121/2026<br>RPFAM/24/2026  | SAMIR BEHERA @ SAMIRA BEHERA<br>VS<br>SUBHADRA BEHERA           | PANCHANAN PANIGRAHI<br>VS  | //<br>JUDGE, FAMILY COURT, DHENKANAL<br>Crp/0000030/2024                     |

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| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT                                 |
|-----|--------------------------------------|--|------------------------------|---|
| 182 | D-RSA/41630/2025<br>RSA/30/2026      | KSHETRABASI KARMI<br>VS<br>PICHHARU BANCHHOR                                     | AMIT KUMAR NATH<br>VS        | //<br>A.D.J.,TITILAGARH(Balangir)<br>RFA/0000022/2010               |
| 183 | D-RSA/52112/2025<br>RSA/31/2026      | MINI @ MINATI DAS<br>VS<br>HRUSIKESH DAS   | ASHOK KUMAR SAHOO<br>VS      | //<br>A.D.J.,KENDRAPARA(Kendrapara )<br>RFA/0000038/2023            |
| 184 | D-RSA/46602/2025<br>RSA/32/2026      | SILA JENA<br>VS<br>RASANANDA JENA  | M.BALAKRISHNA RAO<br>VS      | //<br>DISTRICT & SESSIONS JUDGE,DHENKANAL<br>RFA/0000021/2024       |
| 185 | D-SAO/53126/2025<br>SAO/4/2026       | PRAKASH PATTNAIK<br>VS<br>M/S. ANJU MACHINERY CO.,KHURDA                         | SOURAV SUMAN BHUYAN<br>VS    | //<br>DISTRICT & SESIONS JUDGE,BHUBANESHWAR<br>RFA/0000087/2018     |
| 186 | D-TRP(C)/1346/2026<br>TRP(C)/10/2026 | IPSITA MALLIK<br>VS<br>KISHOR RAM BHAR   | SAROJ KUMAR ROUSTRAY<br>VS   | //<br>CIVIL JUDGE (SD),ATHGARH(Cuttack)<br>Mat/0000081/2024         |
| 187 | D-TRP(C)/413/2026<br>TRP(C)/11/2026  | SUKANTI PADHAN<br>VS<br>NARASINGHA PADHAN  | BINAYA BHUSAN ROUSTRAY<br>VS | //<br>CIVIL JUDGE(SD),HINDOL(Dhenkanal)<br>Mat/0000010/2025         |
| 188 | D-TRP(C)/1404/2026<br>TRP(C)/9/2026  | DIBAKAR MOHANTY<br>VS<br>PRANGYA PARAMITA BISWAL @ MOHANTY                       | DEBAKANTA MOHANTY<br>VS      | //<br>JUDGE FAMILY COURT,CUTTACK(Cuttack)<br>CP/0000791/2025        |
| 189 | D-TRPCRL/40513/2025<br>TRPCRL/4/2026 | SUBHASHMITA BEHERA<br>VS<br>CHINMAYA KUMAR BEHERA                                | RITURANJAN CHHOTARAY<br>VS   | //0<br>J.M.F.C.,NARASINGHPUR(Cuttack)<br>CRMC/0000013/2023          |
| 190 | D-TRPCRL/1070/2026<br>TRPCRL/5/2026  | ABHINASH@ABINASH PATNAIK<br>VS<br>SATABDI PATTANAIAK                             | SULOCHANA PATRO<br>VS        | //0<br>JUDGE, FAMILY COURT, NAYAGARH(Nayagarh)<br>CRMC/0000248/2025 |
| 191 | D-WA/53836/2025<br>WA/63/2026        | STATE OF ODISHA<br>VS<br>LALIT MOHAN RATH  | SASWAT DAS,A.G.A<br>VS       | //<br>()  |
| 192 | D-WA/49230/2025<br>WA/64/2026        | ODISHA STAFF SELECTION COMMISSION,(OSSC),BHUBANESHWAR<br>VS<br>DEBADARSHI MISHRA | SANJIB SWAIN<br>VS           | //<br>()  |
| 193 | D-WA/54551/2025                      | STATE OF ODISHA  | AISHWARYA DASH,A.S.C         | //  |

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|-----|-------------------|---|----------------------------|-------------------------------------|
|     | WA/65/2026        | VS  | VS                         | 0                                   |
|     |                   | DIBAKAR RAUTA                             |                            | //                                  |
| 194 | D-WA/54601/2025   | STATE OF ODISHA                           | AJODHYA RANJAN DASH,A.G.A  | //                                  |
|     | WA/66/2026        | VS  | VS                         | 0                                   |
|     |                   | PURNA CHANDRA DASH                        |                            | //                                  |
| 195 | D-WA/54604/2025   | STATE OF ODISHA                           | SUMAN PATTANAYAK,A.G.A     | //                                  |
|     | WA/67/2026        | VS  | VS                         | 0                                   |
|     |                   | ASHISH KUMAR PANIGRAHI                    |                            | //                                  |
| 196 | D-WA/55077/2025   | STATE OF ODISHA                           | SANJIB SWAIN, A.G.A.       | //                                  |
|     | WA/68/2026        | VS  | VS                         | 0                                   |
|     |                   | PADMABATI DAS                             |                            | //                                  |
| 197 | D-WA/767/2026     | STATE OF ODISHA                           | RAJANI BHUSAN MISHRA,A.G.A | //                                  |
|     | WA/69/2026        | VS  | VS                         | 0                                   |
|     |                   | BIJAYARAM DAS                             |                            | //                                  |
| 198 | D-WA/848/2026     | STATE OF ODISHA                           | AISHWARYA DASH,A.S.C       | //                                  |
|     | WA/70/2026        | VS  | VS                         | 0                                   |
|     |                   | RAJKISHORE SAHOO                          |                            | //                                  |
| 199 | D-WA/521/2026     | STATE OF ODISHA                           | DAYANIDHI LENKA,A.G.A      | //                                  |
|     | WA/71/2026        | VS  | VS                         | 0                                   |
|     |                   | SARBESWAR NAYAK                           |                            | //                                  |
| 200 | D-WA/725/2026     | STATE OF ODISHA                           | PRAVAT KUMAR PANDA,A.S.C   | //                                  |
|     | WA/72/2026        | VS  | VS                         | 0                                   |
|     |                   | JAYANTILATA SAHOO                         |                            | //                                  |
| 201 | D-WA/907/2026     | STATE OF ODISHA                           | DAYANIDHI LENKA,A.G.A      | //                                  |
|     | WA/73/2026        | VS  | VS                         | 0                                   |
|     |                   | LINGARAJ NAG                              |                            | //                                  |
| 202 | D-WA/843/2026     | HEMANTA KUMAR BISWAL                      | SAROJA KANTA SAMAL         | //                                  |
|     | WA/74/2026        | VS  | VS                         | 0                                   |
|     |                   | STATE OF ODISHA                           |                            | //                                  |
| 203 | D-WA/55480/2025   | BANK OF MAHARASHTRA, JAGATSINGHPUR BRANCH | SRINIBAS KHANDAI           | //                                  |
|     | WA/75/2026        | VS  | VS                         | 0                                   |
|     |                   | SOUBHAGYA CHANDRA BISWAL                  |                            | //                                  |
| 204 | D-WA/849/2026     | STATE OF ODISHA                           | SASWAT DAS,A.G.A           | //                                  |
|     | WA/76/2026        | VS  | VS                         | 0                                   |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL              | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|---------------------------------------|-------------------------------------|
| 205 | D-WA/850/2026<br>WA/77/2026           | SUKADEV PRUSTY<br>STATE OF ODISHA<br>VS<br>HAREKRUSHNA MISHRA                               | SASWAT DAS,A.G.A<br>VS                | //<br>//<br>0<br>//                 |
| 206 | D-WA/957/2026<br>WA/78/2026           | UNION OF INDIA<br>VS<br>SATYENDRA KUMAR   | SANTOSH KUMAR SAMANTRAY (C.G.C)<br>VS | //<br>0<br>//                       |
| 207 | D-WA/54603/2025<br>WA/79/2026         | STATE OF ODISHA<br>VS<br>GOURANGA BIHARI  | DEBASHIS TRIPATHY,A.G.A<br>VS         | //<br>0<br>//                       |
| 208 | D-WP(C)/53384/2025<br>WP(C)/1241/2026 | JUJHARU SENAPATI<br>VS<br>COMMISSIONER OF STATE TAX, COMMISSIONERATE OF CT AND GST, CUTTACK | JAGAMOHAN PATTANAIAK<br>VS            | //<br>0<br>//                       |
| 209 | D-WP(C)/53430/2025<br>WP(C)/1242/2026 | NARAYAN MISHRA<br>VS<br>STATE OF ODISHA   | KOUSIK ANANDA GURU<br>VS              | //<br>0<br>//                       |
| 210 | D-WP(C)/51040/2025<br>WP(C)/1243/2026 | DR. INDIRA DUTTA<br>VS<br>STATE OF ODISHA   | SUBHADUTTA ROUSTRAY<br>VS             | //<br>0<br>//                       |
| 211 | D-WP(C)/52842/2025<br>WP(C)/1244/2026 | JAYAKRUSHNA BEHERA<br>VS<br>STATE OF ODISHA   | SADASIVA PATRA (1)<br>VS              | //<br>0<br>//                       |
| 212 | D-WP(C)/50571/2025<br>WP(C)/1245/2026 | BIRAJA PATTANAYAK<br>VS<br>THE STATE OF ODISHA  | VS                                    | //<br>0<br>//                       |
| 213 | D-WP(C)/53252/2025<br>WP(C)/1246/2026 | GOPABANDHU SINGH<br>VS<br>STATE OF ODISHA   | NIRANJAN LENKA<br>VS                  | //<br>0<br>//                       |
| 214 | D-WP(C)/54570/2025<br>WP(C)/1247/2026 | SUNIL KUMAR PANDA<br>VS<br>STATE OF ODISHA  | SOURAV DAS<br>VS                      | //<br>0<br>//                       |
| 215 | D-WP(C)/51037/2025<br>WP(C)/1248/2026 | DR. CHITTARANJAN DASH<br>VS<br>STATE OF ODISHA  | SUBHADUTTA ROUSTRAY<br>VS             | //<br>0<br>//                       |

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|-----|---------------------------------------|---|---------------------------------|-------------------------------------|
| 216 | D-WP(C)/167/2026<br>WP(C)/1249/2026   | MAA GRAMESWARI GRAM COMMITTEE, DHENKANAL<br>VS<br>STATE OF ODISHA | SURAJ MOHANTY<br>VS             | //<br>0<br>//                       |
| 217 | D-WP(C)/54571/2025<br>WP(C)/1250/2026 | BIJAYALAXMI PALATASINGGH<br>VS<br>STATE OF ODISHA                 | SOURAV DAS<br>VS                | //<br>0<br>//                       |
| 218 | D-WP(C)/183/2026<br>WP(C)/1251/2026   | SANAT KUMAR PANDA<br>VS<br>STATE OF ODISHA                        | NIRMAL RANJAN ROUTRAY<br>VS     | //<br>0<br>//                       |
| 219 | D-WP(C)/54147/2025<br>WP(C)/1252/2026 | M/S SUKRITI ENTERPRISES, KEONJHAR<br>VS<br>KAMAL LOCHAN PARIDA    | KAJAL SAHOO<br>VS               | //<br>0<br>//                       |
| 220 | D-WP(C)/54574/2025<br>WP(C)/1253/2026 | DEEPAK KUMAR DAS MOHAPATRA<br>VS<br>THE STATE OF ODISHA           | GOPAL PRASAD JENA<br>VS         | //<br>0<br>//                       |
| 221 | D-WP(C)/475/2026<br>WP(C)/1254/2026   | KALYANI KUMARI BEHURA<br>VS<br>STATE OF ODISHA                    | PAMI RATH<br>VS                 | //<br>0<br>//                       |
| 222 | D-WP(C)/54242/2025<br>WP(C)/1255/2026 | CHAKRADHAR KARAN<br>VS<br>STATE OF ODISHA                         | NRUSINGHA NANDA MOHAPATRA<br>VS | //<br>0<br>//                       |
| 223 | D-WP(C)/567/2026<br>WP(C)/1256/2026   | GANGADHAR DAS<br>VS<br>STATE OF ODISHA                            | BIBEKANANDA MAHAPATRA<br>VS     | //<br>0<br>//                       |
| 224 | D-WP(C)/54646/2025<br>WP(C)/1257/2026 | JINU RATALIA<br>VS<br>STATE OF ODISHA                             | SUKANTA KUMAR NAYAK<br>VS       | //<br>0<br>//                       |
| 225 | D-WP(C)/55563/2025<br>WP(C)/1258/2026 | SK.AJAD ALLI @ SHAIKH AZAD ALLI<br>VS<br>UNION OF INDIA           | PABITRA KUMAR DUTTA<br>VS       | //<br>0<br>//                       |
| 226 | D-WP(C)/306/2026<br>WP(C)/1259/2026   | PRASANTA KUMAR PALAI<br>VS<br>STATE OF ODISHA                     | DEVI PRASAD DASH<br>VS          | //<br>0<br>//                       |
| 227 | D-WP(C)/54250/2025                    | TARINI CHARAN NAYAK   | LAMBODAR ACHARI                 | //                                  |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                      | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|------------------------------|-------------------------------------|
|     | WP(C)/1260/2026                       | VS<br>STATE OF ODISHA                                     | VS                           | 0<br>//                             |
| 228 | D-WP(C)/54576/2025<br>WP(C)/1261/2026 | KABINDRA KUMAR PARIDA<br>VS<br>STATE OF ODISHA            | GYANA RANJAN MAHAPATRA<br>VS | //<br>0<br>//                       |
| 229 | D-WP(C)/54847/2025<br>WP(C)/1262/2026 | DIBAKAR SAHU<br>VS<br>STATE OF ODISHA                     | BIPLAB MOHANTY<br>VS         | //<br>0<br>//                       |
| 230 | D-WP(C)/54664/2025<br>WP(C)/1263/2026 | SUDARSAN SENAPATI<br>VS<br>STATE OF ODISHA                | JAGAJIBAN PRADHAN<br>VS      | //<br>0<br>//                       |
| 231 | D-WP(C)/467/2026<br>WP(C)/1264/2026   | DHIRENDRA KUMAR PANI<br>VS<br>UNION OF INDIA              | SHIVSANKAR MOHANTY<br>VS     | //<br>0<br>//                       |
| 232 | D-WP(C)/586/2026<br>WP(C)/1265/2026   | MANOJ MANJARI JEMA<br>VS<br>STATE OF ODISHA               | BIBEKANANDA MAHAPATRA<br>VS  | //<br>0<br>//                       |
| 233 | D-WP(C)/1057/2026<br>WP(C)/1266/2026  | KANTA LUGUN<br>VS<br>STATE OF ODISHA                      | PABITRA KUMAR NAYAK<br>VS    | //<br>0<br>//                       |
| 234 | D-WP(C)/55500/2025<br>WP(C)/1267/2026 | BUDDHESWAR MAHAPATRA<br>VS<br>STATE OF ODISHA             | UMESH CHANDRA MOHANTY<br>VS  | //<br>0<br>//                       |
| 235 | D-WP(C)/54586/2025<br>WP(C)/1268/2026 | KUMARI HIRADI GOUD @ HIRADI GOUD<br>VS<br>STATE OF ODISHA | ARJUNA CHARANA BEHERA<br>VS  | //<br>0<br>//                       |
| 236 | D-WP(C)/529/2026<br>WP(C)/1269/2026   | PATIKA RENUKA<br>VS<br>STATE OF ODISHA                    | DR.BINODA KUMAR MISHRA<br>VS | //<br>0<br>//                       |
| 237 | D-WP(C)/54967/2025<br>WP(C)/1270/2026 | DILLIP KUMAR ROUSTRAY<br>VS<br>STATE OF ODISHA            | KABIR KUMAR JENA<br>VS       | //<br>0<br>//                       |
| 238 | D-WP(C)/55495/2025<br>WP(C)/1271/2026 | RAMACHANDRA PRADHAN<br>VS                                 | UMESH CHANDRA MOHANTY<br>VS  | //<br>0                             |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|-----------------------------|-------------------------------------|
| 239 | D-WP(C)/1467/2026<br>WP(C)/1272/2026  | STATE OF ODISHA<br>GOPAL KRISHNA PATNAIK<br>VS                     | KRISHNA CHANDRA SAHU<br>VS  | //<br>//<br>0                       |
| 240 | D-WP(C)/588/2026<br>WP(C)/1273/2026   | STATE OF ODISHA<br>PANCHANAN BEHERA<br>VS                          | PRONOY MOHANTY<br>VS        | //<br>//<br>0                       |
| 241 | D-WP(C)/570/2026<br>WP(C)/1274/2026   | STATE OF ODISHA<br>ARJUNA CHARAN BEHERA<br>VS                      | BIBEKANANDA MAHAPATRA<br>VS | //<br>//<br>0                       |
| 242 | D-WP(C)/54360/2025<br>WP(C)/1275/2026 | STATE OF ODISHA<br>PRAMOD KUMAR DAS<br>VS                          | RAJENDRA KUMAR SAHU<br>VS   | //<br>//<br>0                       |
| 243 | D-WP(C)/1093/2026<br>WP(C)/1276/2026  | STATE OF ODISHA<br>M/S MANOJ KUMAR NAYAK, BHUBANESWAR<br>VS        | CHITRASEN PARIDA<br>VS      | //<br>//<br>0                       |
| 244 | D-WP(C)/55403/2025<br>WP(C)/1277/2026 | COMMISSIONER OF CT AND GST, CUTTACK<br>DHIRENDRA MOHAN PANDA<br>VS | SOHARDDA SUMAN<br>VS        | //<br>//<br>0                       |
| 245 | D-WP(C)/571/2026<br>WP(C)/1278/2026   | STATE OF ODISHA<br>ANIL KUMAR SARANGI<br>VS                        | BIBEKANANDA MAHAPATRA<br>VS | //<br>//<br>0                       |
| 246 | D-WP(C)/54588/2025<br>WP(C)/1279/2026 | STATE OF ODISHA<br>JHARANA DIGAL<br>VS                             | SHASHI BHUSAN JENA<br>VS    | //<br>//<br>0                       |
| 247 | D-WP(C)/1091/2026<br>WP(C)/1280/2026  | STATE OF ODISHA<br>GRAMYA VIKASH SANGATHAN(GVS) KHURDA<br>VS       | KRUSHNA CHANDRA DASH<br>VS  | //<br>//<br>0                       |
| 248 | D-WP(C)/54410/2025<br>WP(C)/1281/2026 | STATE OF ODISHA<br>SATYA NARAYAN BEHERA<br>VS                      | AKSHAYA KUMAR SAHOO<br>VS   | //<br>//<br>0                       |
| 249 | D-WP(C)/554/2026<br>WP(C)/1282/2026   | STATE OF ODISHA<br>SAILABALA PRADHAN<br>VS                         | KRISHNA CHANDRA SAHU<br>VS  | //<br>//<br>0                       |
|     |                                       | STATE OF ODISHA  |                             | //                                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|-----------------------------|-------------------------------------|
| 250 | D-WP(C)/54589/2025<br>WP(C)/1283/2026 | DEBASISH MOHAPATRA<br>VS<br>ODISHA STATE HOUSING BOARD, BHUBANESWAR  | MOHIT AGARWAL<br>VS         | //<br>0<br>//                       |
| 251 | D-WP(C)/54617/2025<br>WP(C)/1284/2026 | MAA BRAMHANI TRAVELS, BALESWAR<br>VS<br>STATE OF ODISHA              | SANJAY KUMAR PATRA<br>VS    | //<br>0<br>//                       |
| 252 | D-WP(C)/573/2026<br>WP(C)/1285/2026   | NAKULA CHARAN SAHOO<br>VS<br>STATE OF ODISHA                         | BIBEKANANDA MAHAPATRA<br>VS | //<br>0<br>//                       |
| 253 | D-WP(C)/818/2026<br>WP(C)/1286/2026   | SACHHIDANANDA MOHANTA<br>VS<br>STATE OF ODISHA                       | ASHUTOSH MOHANTA<br>VS      | //<br>0<br>//                       |
| 254 | D-WP(C)/55348/2025<br>WP(C)/1287/2026 | NIRMAL CHANDRA MOHAPATRA<br>VS<br>STATE OF ODISHA                    | SIDHARTHA SWAIN<br>VS       | //<br>0<br>//                       |
| 255 | D-WP(C)/568/2026<br>WP(C)/1288/2026   | BHAKTAHARI SWAIN<br>VS<br>STATE OF ODISHA                            | BIBEKANANDA MAHAPATRA<br>VS | //<br>0<br>//                       |
| 256 | D-WP(C)/54994/2025<br>WP(C)/1289/2026 | KAMALAKANTA SWAIN<br>VS<br>CPIO, CONTROLLER OF EXPLOSIVES            | PRAMOD RANJAN BEHERA<br>VS  | //<br>0<br>//                       |
| 257 | D-WP(C)/569/2026<br>WP(C)/1290/2026   | BIJOY KUMAR BISWAL<br>VS<br>STATE OF ODISHA                          | BIBEKANANDA MAHAPATRA<br>VS | //<br>0<br>//                       |
| 258 | D-WP(C)/574/2026<br>WP(C)/1291/2026   | GAYADHAR PANDA<br>VS<br>STATE OF ODISHA                              | BIBEKANANDA MAHAPATRA<br>VS | //<br>0<br>//                       |
| 259 | D-WP(C)/1187/2026<br>WP(C)/1292/2026  | SANJAY KUMAR BAHALI<br>VS<br>THE ASSISTANT COMMISSIONER OF STATE TAX | UPASANA BAL<br>VS           | //<br>0<br>//                       |
| 260 | D-WP(C)/54621/2025<br>WP(C)/1293/2026 | MADHUCHHANDA ROUT<br>VS<br>STATE OF ODISHA                           | SAMBIT SAMAL<br>VS          | //<br>0<br>//                       |
| 261 | D-WP(C)/54592/2025                    | RADHANATH MOHANTY  | MAMATA MISHRA               | //                                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|-------------------------------|-------------------------------------|
|     | WP(C)/1294/2026                       | VS<br>GOVT. OF ODISHA   | VS                            | 0<br>//                             |
| 262 | D-WP(C)/50568/2025<br>WP(C)/1295/2026 | AMULYA KUMAR DAS<br>VS<br>STATE OF ODISHA                                 | VS                            | //<br>0<br>//                       |
| 263 | D-WP(C)/856/2026<br>WP(C)/1296/2026   | SAROJINI BHOLA<br>VS<br>STATE OF ODISHA                                   | SURYAKANTA DWIBEDI<br>VS      | //<br>0<br>//                       |
| 264 | D-WP(C)/55311/2025<br>WP(C)/1297/2026 | ANADI CHARAN TRIPATHY<br>VS<br>STATE OF ODISHA                            | NIHAL RATH<br>VS              | //<br>0<br>//                       |
| 265 | D-WP(C)/576/2026<br>WP(C)/1298/2026   | GANGADHARA DHAL<br>VS<br>STATE OF ODISHA                                  | BIBEKANANDA MAHAPATRA<br>VS   | //<br>0<br>//                       |
| 266 | D-WP(C)/54593/2025<br>WP(C)/1299/2026 | BINODINI DEVI<br>VS<br>STATE OF ODISHA                                    | GOPAL PRASAD JENA<br>VS       | //<br>0<br>//                       |
| 267 | D-WP(C)/1247/2026<br>WP(C)/1300/2026  | MANDARDHAR DIKSHIT<br>VS<br>STATE OF ODISHA                               | PRANAB RANJAN CHHATOI<br>VS   | //<br>0<br>//                       |
| 268 | D-WP(C)/55307/2025<br>WP(C)/1301/2026 | SAROJ KUMAR JENA<br>VS<br>STATE OF ODISHA                                 | NIHAL RATH<br>VS              | //<br>0<br>//                       |
| 269 | D-WP(C)/51896/2025<br>WP(C)/1302/2026 | SUDARSAN BEHERA<br>VS<br>STATE OF ODISHA                                  | VISWAJEET MALLICK<br>VS       | //<br>0<br>//                       |
| 270 | D-WP(C)/857/2026<br>WP(C)/1303/2026   | ASISH KUMAR ROUT<br>VS<br>REGISTRAR COOPERATIVE SOCIETIES ODISHA ,KHORDHA | BAIDHAR SAHOO<br>VS           | //<br>0<br>//                       |
| 271 | D-WP(C)/54636/2025<br>WP(C)/1304/2026 | UMAKANTA MALLICK<br>VS<br>STATE OF ODISHA                                 | RANJIT MOHANTY<br>VS          | //<br>0<br>//                       |
| 272 | D-WP(C)/6/2026<br>WP(C)/1305/2026     | ASHOK KUMAR MOHANTY<br>VS   | SURYAKANTA DASMOHAPATRA<br>VS | //<br>0                             |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|----------------------------|-------------------------------------|
| 273 | D-WP(C)/887/2026<br>WP(C)/1306/2026   | STATE OF ODISHA<br>SK. KUDDUS<br>VS<br>ASSESSMENT UNIT , INCOME TAX DEPARTMENT,DELHI | AMIT PATTNAIK<br>VS        | //<br>//<br>0<br>//                 |
| 274 | D-WP(C)/54997/2025<br>WP(C)/1307/2026 | DEBADUTTA RAY<br>VS<br>COUNCIL OF HIGHER SECONDARY EDUCATION                         | DINESH KUMAR MOHANTY<br>VS | //<br>0<br>//                       |
| 275 | D-WP(C)/30/2026<br>WP(C)/1308/2026    | NANDITA NATH<br>VS   | DEBADATTA MOHANTY<br>VS    | //<br>0                             |
| 276 | D-WP(C)/52017/2025<br>WP(C)/1309/2026 | STATE OF ODISHA<br>SANTOSH KUMAR PRADHAN<br>VS                                       | PABITRA KUMAR BEHERA<br>VS | //<br>0                             |
| 277 | D-WP(C)/54667/2025<br>WP(C)/1310/2026 | STATE OF ODISHA<br>PRASANTA KUMAR SETHY<br>VS  | RAMA CHANDRA JENA<br>VS    | //<br>0                             |
| 278 | D-WP(C)/154/2026<br>WP(C)/1311/2026   | STATE OF ODISHA<br>BRAJABANDHU JENA<br>VS  | SAMEER KUMAR DAS<br>VS     | //<br>0                             |
| 279 | D-WP(C)/55048/2025<br>WP(C)/1312/2026 | STATE OF ODISHA<br>RANJANA JENA<br>VS  | GOPINATH MISHRA<br>VS      | //<br>0                             |
| 280 | D-WP(C)/947/2026<br>WP(C)/1313/2026   | STATE OF ODISHA<br>RANAJIT NAYAK<br>VS   | DHANANJAYA MUND<br>VS      | //<br>0                             |
| 281 | D-WP(C)/55135/2025<br>WP(C)/1314/2026 | STATE OF ODISHA<br>SABITRI DAS<br>VS   | GOPINATH MISHRA<br>VS      | //<br>0                             |
| 282 | D-WP(C)/54686/2025<br>WP(C)/1315/2026 | STATE OF ODISHA<br>BASANTA KUMAR SATAPATHY<br>VS                                     | MOHAMMED RIAZ<br>VS        | //<br>0                             |
| 283 | D-WP(C)/52281/2025<br>WP(C)/1316/2026 | REETA SATAPATHY<br>JHARANA HATI<br>VS<br>THE STATE OF ODISHA                         | BINAYAK MOHAPATRA<br>VS    | //<br>0<br>0<br>//                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|-----------------------------|-------------------------------------|
| 284 | D-WP(C)/770/2026<br>WP(C)/1317/2026   | TUKU MEHER<br>VS<br>STATE OF ODISHA  | SRINIVAS MOHANTY<br>VS      | //<br>0<br>//                       |
| 285 | D-WP(C)/54506/2025<br>WP(C)/1318/2026 | JAKHANATH PRUSTY<br>VS<br>UNION OF INDIA   | PRABIR KUMAR DAS<br>VS      | //<br>0<br>//                       |
| 286 | D-WP(C)/52578/2025<br>WP(C)/1319/2026 | SARANGADHAR JENA<br>VS<br>STATE OF ODISHA  | GOPINATH PANDA<br>VS        | //<br>0<br>//                       |
| 287 | D-WP(C)/55224/2025<br>WP(C)/1320/2026 | SUSHILA KIRAN LAKRA<br>VS<br>STATE OF ODISHA                                       | MITRA RANJAN TRIPATHY<br>VS | //<br>0<br>//                       |
| 288 | D-WP(C)/989/2026<br>WP(C)/1321/2026   | ASWINI KUMAR DAS<br>VS<br>STATE OF ODISHA  | AMIT PATTNAIK<br>VS         | //<br>0<br>//                       |
| 289 | D-WP(C)/54532/2025<br>WP(C)/1322/2026 | GITABALI PRADHAN<br>VS<br>STATE OF ODISHA  | MANOJ KUMAR MOHANTY<br>VS   | //<br>0<br>//                       |
| 290 | D-WP(C)/1455/2026<br>WP(C)/1323/2026  | SANJAYA KUMAR DUTTA<br>VS<br>STATE OF ODISHA                                       | BANSHIDHAR SATAPATHY<br>VS  | //<br>0<br>//                       |
| 291 | D-WP(C)/51028/2025<br>WP(C)/1324/2026 | DR. SUSAMA BARIK<br>VS<br>STATE OF ODISHA  | SUBHADUTTA ROUSTRAY<br>VS   | //<br>0<br>//                       |
| 292 | D-WP(C)/53283/2025<br>WP(C)/1325/2026 | PRAFULLA SAHOO<br>VS<br>STATE OF ODISHA  | TRILOCHAN PANIGRAHI<br>VS   | //<br>0<br>//                       |
| 293 | D-WP(C)/1279/2026<br>WP(C)/1326/2026  | DIPTI GOCHHAYAT<br>VS<br>STATE OF ODISHA   | ASHOK KUMAR ROUT<br>VS      | //<br>0<br>//                       |
| 294 | D-WP(C)/519/2026<br>WP(C)/1327/2026   | PRASANNA BAG<br>VS<br>STATE OF ODISHA  | ASHIS KUMAR MISHRA<br>VS    | //<br>0<br>//                       |
| 295 | D-WP(C)/54547/2025                    | BRANCH MANAGER, M/S.INDUSIND BANK LTD, NAYAGARH BRANCH, NAYAGARHAMIYA RANJAN SETHY |                             | //                                  |

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :13/01/2026**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|--|--------------------------|-------------------------------------|
|     | WP(C)/1328/2026    | VS   | VS                       | 0                                   |
|     |                    | KAILASH BEHERA   |                          | //                                  |
| 296 | D-WP(C)/778/2026   | GOLAPI MULI  | BASUDEV MISHRA           | //                                  |
|     | WP(C)/1329/2026    | VS   | VS                       | 0                                   |
|     |                    | STATE OF ODISHA  |                          | //                                  |
| 297 | D-WP(C)/1156/2026  | RAMESH CHANDRA JENA  | SANGRAM JENA             | //                                  |
|     | WP(C)/1330/2026    | VS   | VS                       | 0                                   |
|     |                    | STATE OF ODISHA  |                          | //                                  |
| 298 | D-WP(C)/782/2026   | T.SUNIL @ SUNIL TAMAGULU   | BASUDEV MISHRA           | //                                  |
|     | WP(C)/1331/2026    | VS   | VS                       | 0                                   |
|     |                    | STATE OF ODISHA  |                          | //                                  |
| 299 | D-WP(C)/781/2026   | JOHN NAYAKA  | BASUDEV MISHRA           | //                                  |
|     | WP(C)/1332/2026    | VS   | VS                       | 0                                   |
|     |                    | STATE OF ODISHA  |                          | //                                  |
| 300 | D-WP(C)/1180/2026  | GANESH BEHERA  | DIGANTA DAS              | //                                  |
|     | WP(C)/1333/2026    | VS   | VS                       | 0                                   |
|     |                    | CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR |                          | //                                  |
| 301 | D-WP(C)/906/2026   | KAILASH CHANDRA BEJ  | SATYAJIT SAMAL           | //                                  |
|     | WP(C)/1334/2026    | VS   | VS                       | 0                                   |
|     |                    | STATE OF ORISSA  |                          | //                                  |
| 302 | D-WP(C)/1190/2026  | SUNIL KUMAR SUBUDHI  | DIGANTA DAS              | //                                  |
|     | WP(C)/1335/2026    | VS   | VS                       | 0                                   |
|     |                    | CHIEF COMMISSIONER GST AND CENTRAL EXCISE                            |                          | //                                  |
| 303 | D-WP(C)/53465/2025 | PRAMODINI JHANKAR  | PRONOY MOHANTY           | //                                  |
|     | WP(C)/1336/2026    | VS   | VS                       | 0                                   |
|     |                    | STATE OF ODISHA  |                          | //                                  |
| 304 | D-WP(C)/918/2026   | MAHESWAR BAL   | SATYAJIT SAMAL           | //                                  |
|     | WP(C)/1337/2026    | VS   | VS                       | 0                                   |
|     |                    | STATE OF ORISSA  |                          | //                                  |
| 305 | D-WP(C)/1194/2026  | DURGA CHARAN MALLIK  | DIGANTA DAS              | //                                  |
|     | WP(C)/1338/2026    | VS   | VS                       | 0                                   |
|     |                    | CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR |                          | //                                  |
| 306 | D-WP(C)/934/2026   | LAMBODAR SAHU  | SATYAJIT SAMAL           | //                                  |
|     | WP(C)/1339/2026    | VS   | VS                       | 0                                   |

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### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|-------------------------------|-------------------------------------|
| 307 | D-WP(C)/909/2026<br>WP(C)/1340/2026   | STATE OF ODISHA<br>RAGHUNATH SAHU<br>VS<br>STATE OF ORISSA  | SATYAJIT SAMAL<br>VS          | //<br>//<br>0<br>//                 |
| 308 | D-WP(C)/53491/2025<br>WP(C)/1341/2026 | M/S BALAJI SOLAR SYSTEMS, BHUBANESWAR<br>VS<br>MICRO, SMALL AND MEDIUM ENTERPRISES FACILITATION COUNCIL, ODISHA | SIDHANT DWIBEDI<br>VS         | //<br>0<br>//                       |
| 309 | D-WP(C)/1261/2026<br>WP(C)/1342/2026  | MAHENDRA SAHOO<br>VS<br>LIC HOUSING FINANCE LTD.,MUMBAI   | MANORANJAN MISHRA<br>VS       | //<br>0<br>//                       |
| 310 | D-WP(C)/912/2026<br>WP(C)/1343/2026   | PABITRA MOHAN PRADHAN<br>VS<br>STATE OF ORISSA  | SATYAJIT SAMAL<br>VS          | //<br>0<br>//                       |
| 311 | D-WP(C)/913/2026<br>WP(C)/1344/2026   | KSHYAMANIDHI BEHERA<br>VS<br>STATE OF ORISSA  | SATYAJIT SAMAL<br>VS          | //<br>0<br>//                       |
| 312 | D-WP(C)/54003/2025<br>WP(C)/1345/2026 | M/S NEELACHAL ISPAT NIGAM LTD., JAJPUR<br>VS<br>THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR                | ADITYA MISHRA<br>VS           | //<br>0<br>//                       |
| 313 | D-WP(C)/1334/2026<br>WP(C)/1346/2026  | PRAMOD MALLIK<br>VS<br>STATE OF ODISHA  | GOPINATH MISHRA<br>VS         | //<br>0<br>//                       |
| 314 | D-WP(C)/1595/2026<br>WP(C)/1347/2026  | M/S.RACHNA INDUSTRIES, ROURKELA<br>VS<br>PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR                        | SASWAT KUMAR ACHARYA<br>VS    | //<br>0<br>//                       |
| 315 | D-WP(C)/915/2026<br>WP(C)/1348/2026   | PRADEEP KUMAR MAHAPATRA<br>VS<br>STATE OF ORISSA  | SATYAJIT SAMAL<br>VS          | //<br>0<br>//                       |
| 316 | D-WP(C)/1600/2026<br>WP(C)/1349/2026  | ANIL CHOUDHARY<br>VS<br>PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR   | SASWAT KUMAR ACHARYA<br>VS    | //<br>0<br>//                       |
| 317 | D-WP(C)/54720/2025<br>WP(C)/1350/2026 | SURESH CHANDRA SAHOO<br>VS<br>STATE OF ODISHA   | SURYAKANTA DASMOHAPATRA<br>VS | //<br>0<br>//                       |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|-------------------------------|-------------------------------------|
| 318 | D-WP(C)/54553/2025<br>WP(C)/1351/2026 | BERRI ESWAR RAO<br>VS<br>STATE OF ODISHA  | BIVUDATTA CHALAN<br>VS        | //<br>0<br>//                       |
| 319 | D-WP(C)/1337/2026<br>WP(C)/1352/2026  | PRASANTA KUMAR BEHERA<br>VS<br>STATE OF ODISHA  | SAMEER KUMAR DAS<br>VS        | //<br>0<br>//                       |
| 320 | D-WP(C)/54723/2025<br>WP(C)/1353/2026 | DAYANIDHI SETHI<br>VS<br>STATE OF ODISHA  | SURJYA NARAYANA SAHU<br>VS    | //<br>0<br>//                       |
| 321 | D-WP(C)/55304/2025<br>WP(C)/1354/2026 | DIPAK JYOTI SARANGI<br>VS<br>INDUSLND BANK LIMITED, MUMBAI  | KAPILA CHARAN NAYAK<br>VS     | //<br>0<br>//                       |
| 322 | D-WP(C)/53738/2025<br>WP(C)/1355/2026 | ENGINEER IN CHIEF, PUBLIC HEALTH (URBAN) GOVT OF ODISHA<br>VS<br>M/S POREL DASS WATER AND EFFLUENT CONTROL PVT LTD, WEST BENGAL | SAROJ KUMAR JEE, A.G.A<br>VS  | //<br>0<br>//                       |
| 323 | D-WP(C)/54732/2025<br>WP(C)/1356/2026 | PRAVATI PATRA<br>VS<br>STATE OF ODISHA  | MANOJ KUMAR MOHANTY (2)<br>VS | //<br>0<br>//                       |
| 324 | D-WP(C)/938/2026<br>WP(C)/1357/2026   | HIMANSU SEKHAR DEHURY<br>VS<br>STATE OF ODISHA  | SATYAJIT SAMAL<br>VS          | //<br>0<br>//                       |
| 325 | D-WP(C)/54567/2025<br>WP(C)/1358/2026 | RAJ KISHOR PARIDA<br>VS<br>STATE OF ODISHA  | ANUP KUMAR PATTNAIK<br>VS     | //<br>0<br>//                       |
| 326 | D-WP(C)/55279/2025<br>WP(C)/1359/2026 | DR. MAMTA SAHU<br>VS<br>AUTHORISED OFFICER, ODISHA GRAMYA BANK, SANAPALLA,KHORDA  | SIDDHANT SARANGI<br>VS        | //<br>0<br>//                       |
| 327 | D-WP(C)/942/2026<br>WP(C)/1360/2026   | BENUGOPAL BEHERA<br>VS<br>STATE OF ODISHA   | SATYAJIT SAMAL<br>VS          | //<br>0<br>//                       |
| 328 | D-WP(C)/55280/2025<br>WP(C)/1361/2026 | ALKA GOENKA<br>VS<br>STATE OF ODISHA  | LINGARAJ SARANGI<br>VS        | //<br>0<br>//                       |
| 329 | D-WP(C)/54555/2025                    | JAGANNATH MEHER   | BANSHIDHAR SATAPATHY          | //                                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|-----------------------------|-------------------------------------|
|     | WP(C)/1362/2026                       | VS<br>STATE OF ODISHA  | VS                          | 0<br>//                             |
| 330 | D-WP(C)/52215/2025<br>WP(C)/1363/2026 | RABI PRASAD SAHUKAR @ R.P.SAHUKAR<br>VS<br>STATE OF ODISHA                                   | PRASANNA KUMAR MISHRA<br>VS | //<br>0<br>//                       |
| 331 | D-WP(C)/948/2026<br>WP(C)/1364/2026   | DHRUBA BAGARTY<br>VS<br>STATE OF ODISHA  | ASHIS KUMAR MISHRA<br>VS    | //<br>0<br>//                       |
| 332 | D-WP(C)/54092/2025<br>WP(C)/1365/2026 | ANANT KUMAR<br>VS<br>UNION OF INDIA  | NIRMAL RANJAN ROUTRAY<br>VS | //<br>0<br>//                       |
| 333 | D-WP(C)/995/2026<br>WP(C)/1366/2026   | MINATI RATHA<br>VS<br>STATE OF ODISHA  | BIDYADHAR MANSING<br>VS     | //<br>0<br>//                       |
| 334 | D-WP(C)/1200/2026<br>WP(C)/1367/2026  | PRASANTA KUMAR JENA<br>VS<br>CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA | DIGANTA DAS<br>VS           | //<br>0<br>//                       |
| 335 | D-WP(C)/1051/2026<br>WP(C)/1368/2026  | RABINDRA DAS<br>VS<br>STATE OF ODISHA  | SURESH KUMAR JENA<br>VS     | //<br>0<br>//                       |
| 336 | D-WP(C)/54557/2025<br>WP(C)/1369/2026 | MANIK LAL BESRA<br>VS<br>CHAIRMAN CUM MANAGING DIRECTOR (CDM), BHUBANESWAR                   | BIVUDATTA CHALAN<br>VS      | //<br>0<br>//                       |
| 337 | D-WP(C)/1222/2026<br>WP(C)/1370/2026  | NIRAKAR DAS<br>VS<br>STATE OF ODISHA   | TARUN PATNAIK<br>VS         | //<br>0<br>//                       |
| 338 | D-WP(C)/465/2026<br>WP(C)/1371/2026   | BASANTA KUMAR DAS<br>VS<br>THE TAHASILDAR, CHATARPUR, GANJAM                                 | SOUMYA JYOTI BISWAL<br>VS   | //<br>0<br>//                       |
| 339 | D-WP(C)/54631/2025<br>WP(C)/1372/2026 | SUBRAT MOHANTY<br>VS<br>STATE OF ODISHA  | SASIM AJITAV PATTNAIK<br>VS | //<br>0<br>//                       |
| 340 | D-WP(C)/53496/2025<br>WP(C)/1373/2026 | SATRUGHAN ROUT<br>VS   | SAMARENDRA MOHANTY<br>VS    | //<br>0                             |

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### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|----------------------------|-------------------------------------|
| 341 | D-WP(C)/54635/2025<br>WP(C)/1374/2026 | STATE OF ODISHA<br>PRIYANATH BARIK<br>VS<br>STATE OF ODISHA                                       | JYOTI RANJAN KHUNTIA<br>VS | //<br>//<br>0<br>//                 |
| 342 | D-WP(C)/1510/2026<br>WP(C)/1375/2026  | NIBEDITA @ NIVEDITA PANIGRAHI<br>VS<br>STATE OF ODISHA  | SOURAV SUMAN BHUYAN<br>VS  | //<br>0<br>//                       |
| 343 | D-WP(C)/53097/2025<br>WP(C)/1376/2026 | BASANTA KUMAR GIRI<br>VS<br>STATE OF ODISHA   | GOPAL PRASAD JENA<br>VS    | //<br>0<br>//                       |
| 344 | D-WP(C)/1204/2026<br>WP(C)/1377/2026  | KALIM KALAPAHAD<br>VS<br>CHIEF COMMISSISSONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA        | DIGANTA DAS<br>VS          | //<br>0<br>//                       |
| 345 | D-WP(C)/53500/2025<br>WP(C)/1378/2026 | DAMBARUDHAR SAMAL<br>VS<br>STATE OF ODISHA  | SAMARENDRA MOHANTY<br>VS   | //<br>0<br>//                       |
| 346 | D-WP(C)/53471/2025<br>WP(C)/1379/2026 | BIJAYA KUMAR DEHURY<br>VS<br>STATE OF ODISHA  | GOPAL PRASAD JENA<br>VS    | //<br>0<br>//                       |
| 347 | D-WP(C)/54640/2025<br>WP(C)/1380/2026 | BHIKARI MALLIK<br>VS<br>STATE OF ODISHA   | SUKANTA KUMAR NAYAK<br>VS  | //<br>0<br>//                       |
| 348 | D-WP(C)/1251/2026<br>WP(C)/1381/2026  | ARUNA KUMAR BARIK<br>VS<br>STATE OF ODISHA  | SWARUP KUMAR PATNAIK<br>VS | //<br>0<br>//                       |
| 349 | D-WP(C)/54761/2025<br>WP(C)/1382/2026 | KALIPADA TRIPATHY<br>VS<br>STATE OF ODISHA  | SOURAV SUMAN BHUYAN<br>VS  | //<br>0<br>//                       |
| 350 | D-WP(C)/55055/2025<br>WP(C)/1383/2026 | M/S.RANJIT KUMAR PRADHAN, KENDUJHAR<br>VS<br>THE CHIEF COMMISSIONER OF STATE TAX, ODISHA, CUTTACK | ADHIRAJ MOHANTY<br>VS      | //<br>0<br>//                       |
| 351 | D-WP(C)/270/2026<br>WP(C)/1384/2026   | RANJU @ MANJU DEVI SINGHAL<br>VS<br>STATE OF ODISHA   | OM SWARUP<br>VS            | //<br>0<br>//                       |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|-----------------------------|-------------------------------------|
| 352 | D-WP(C)/53472/2025<br>WP(C)/1385/2026 | SANDHYA RANI PRADHAN<br>VS<br>THE STATE OF ODISHA                          | GOPAL PRASAD JENA<br>VS     | //<br>0<br>//                       |
| 353 | D-WP(C)/54856/2025<br>WP(C)/1386/2026 | KALPATARU SWAIN<br>VS<br>STATE OF ODISHA                                   | DILLIP KUMAR PRADHAN<br>VS  | //<br>0<br>//                       |
| 354 | D-WP(C)/1213/2026<br>WP(C)/1387/2026  | PRADEEP KUMAR SETHI<br>VS<br>STATE OF ODISHA                               | AMIYA KUMAR CHHATOI<br>VS   | //<br>0<br>//                       |
| 355 | D-WP(C)/55066/2025<br>WP(C)/1388/2026 | LAXMIPRIYA SWAIN<br>VS<br>STATE OF ODISHA                                  | AJAYA KUMAR MOHARANA<br>VS  | //<br>0<br>//                       |
| 356 | D-WP(C)/53640/2025<br>WP(C)/1389/2026 | SMITA MOHAPATRA<br>VS<br>STATE OF ODISHA                                   | MAHENDRA KUMAR SAHOO<br>VS  | //<br>0<br>//                       |
| 357 | D-WP(C)/55344/2025<br>WP(C)/1390/2026 | TARESWAR SAHOO<br>VS<br>THE MANAGER CUM A.O.ICICI BANK, OCCF BUILDING,BBSR | ASHIS KUMAR MISHRA<br>VS    | //<br>0<br>//                       |
| 358 | D-WP(C)/1639/2026<br>WP(C)/1391/2026  | SANTOSH KUMAR BALIARSINGH<br>VS<br>STATE OF ODISHA                         | ASHOK KUMAR DAS<br>VS       | //<br>0<br>//                       |
| 359 | D-WP(C)/53649/2025<br>WP(C)/1392/2026 | PRIYAMBADA BISWAL<br>VS<br>STATE OF ODISHA                                 | MAHENDRA KUMAR SAHOO<br>VS  | //<br>0<br>//                       |
| 360 | D-WP(C)/55298/2025<br>WP(C)/1393/2026 | JAGANNATH SARANGI<br>VS<br>INDUSLND BANK LIMITED, MUMBAI                   | KAPILA CHARAN NAYAK<br>VS   | //<br>0<br>//                       |
| 361 | D-WP(C)/55125/2025<br>WP(C)/1394/2026 | GOLAK BIHARI PANDA<br>VS<br>THE COLLECTOR, BALASORE                        | RAMESH SAHOO<br>VS          | //<br>0<br>//                       |
| 362 | D-WP(C)/53651/2025<br>WP(C)/1395/2026 | SAROJA KUMAR MAHAPATRA<br>VS<br>STATE OF ODISHA                            | DEBASMITA DEBADARSINI<br>VS | //<br>0<br>//                       |
| 363 | D-WP(C)/55172/2025                    | PARAMESWAR RANA  | BANSHIDHAR SATAPATHY        | //                                  |

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### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|-------------------------------|-------------------------------------|
|     | WP(C)/1396/2026                       | VS<br>STATE OF ODISHA   | VS                            | 0<br>//                             |
| 364 | D-WP(C)/53094/2025<br>WP(C)/1397/2026 | JIBACHH JHA<br>VS<br>THE STATE OF ODISHA  | GOPAL PRASAD JENA<br>VS       | //<br>0<br>//                       |
| 365 | D-WP(C)/53717/2025<br>WP(C)/1398/2026 | MIR MUSRAT ALI<br>VS<br>STATE OF ORISSA   | MAHENDRA KUMAR SAHOO<br>VS    | //<br>0<br>//                       |
| 366 | D-WP(C)/1491/2026<br>WP(C)/1399/2026  | PRANAB KUMAR BALABANTARAY<br>VS<br>STATE OF ODISHA  | SAIBRATA RATH<br>VS           | //<br>0<br>//                       |
| 367 | D-WP(C)/55173/2025<br>WP(C)/1400/2026 | LINGARAJ PUTA<br>VS<br>STATE OF ODISHA  | BANSHIDHAR SATAPATHY<br>VS    | //<br>0<br>//                       |
| 368 | D-WP(C)/54450/2025<br>WP(C)/1401/2026 | AKSHAYA BARIK<br>VS<br>UNION OF INDIA   | NIROD KUMAR SAHU<br>VS        | //<br>0<br>//                       |
| 369 | D-WP(C)/53720/2025<br>WP(C)/1402/2026 | SK. ABDUL WADOOD<br>VS<br>STATE OF ORISSA   | MAHENDRA KUMAR SAHOO<br>VS    | //<br>0<br>//                       |
| 370 | D-WP(C)/1479/2026<br>WP(C)/1403/2026  | MAA CHANDI WOMEN SELF HELP GROUP(WSHG) PURI<br>VS<br>STATE OF ODISHA  | SUKANTA KUMAR DALAI<br>VS     | //<br>0<br>//                       |
| 371 | D-WP(C)/54763/2025<br>WP(C)/1404/2026 | MRUTYUNJAY DASH<br>VS<br>STATE OF ODISHA  | SURYAKANTA DASMOHAPATRA<br>VS | //<br>0<br>//                       |
| 372 | D-WP(C)/54748/2025<br>WP(C)/1405/2026 | M/S. BERHAMPUR TRADERS, GANJAM<br>VS<br>SUPT. CENTRAL GST AND CENTRAL EXCISE DIVISION, BERHAMPUR DIVISION, GANJAM | BIBHUTI BHUSAN PANDA<br>VS    | //<br>0<br>//                       |
| 373 | D-WP(C)/55175/2025<br>WP(C)/1406/2026 | BIBHUDATTA PRADHAN<br>VS<br>STATE OF ODISHA   | BIJAYA KUMAR PATTANAIAK<br>VS | //<br>0<br>//                       |
| 374 | D-WP(C)/54548/2025<br>WP(C)/1407/2026 | PADMANAVA PARIDA<br>VS  | BIJAYA KUMAR PATTANAIAK<br>VS | //<br>0                             |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|-----------------------------|-------------------------------------|
| 375 | D-WP(C)/54775/2025<br>WP(C)/1408/2026 | MAHANADI COALFIELDS LIMITED, JHARSUGUDA<br>DILIP KUMAR MISHRA<br>VS<br>COMMISSIONER OF ENDOWMENTS, KHURDA  | SANTOSH KUMAR NANDA<br>VS   | //<br>//<br>0<br>//                 |
| 376 | D-WP(C)/1241/2026<br>WP(C)/1409/2026  | PRAVAT KUMAR PRADHAN<br>VS<br>STATE OF ODISHA  | SUSANTA KUMAR BARAL<br>VS   | //<br>0<br>//                       |
| 377 | D-WP(C)/54766/2025<br>WP(C)/1410/2026 | CHITARANJAN DAS<br>VS<br>STATE OF ODISHA   | SUBHADUTTA ROUSTRAY<br>VS   | //<br>0<br>//                       |
| 378 | D-WP(C)/1485/2026<br>WP(C)/1411/2026  | RUPA BIRUA<br>VS<br>STATE OF ODISHA  | RAJENDRA KUMAR DASH<br>VS   | //<br>0<br>//                       |
| 379 | D-WP(C)/1353/2026<br>WP(C)/1412/2026  | M/S MONTECARLO LIMITED, GUJARAT<br>VS<br>THE ADDL COMMISSIONER OF STATE TAX, (APPEAL) CENTRAL ZONE II, CUTTACK   | ANIL BEZAWADA<br>VS         | //<br>0<br>//                       |
| 380 | D-WP(C)/1276/2026<br>WP(C)/1413/2026  | PUSPA JENA<br>VS<br>STATE OF ODISHA  | BIBHU PRASAD MOHANTY<br>VS  | //<br>0<br>//                       |
| 381 | D-WP(C)/54779/2025<br>WP(C)/1414/2026 | RAJKUMAR RAITA<br>VS<br>STATE OF ODISHA  | SUBHADUTTA ROUSTRAY<br>VS   | //<br>0<br>//                       |
| 382 | D-WP(C)/1495/2026<br>WP(C)/1415/2026  | MITU BIRUA<br>VS<br>STATE OF ODISHA  | RAJENDRA KUMAR DASH<br>VS   | //<br>0<br>//                       |
| 383 | D-WP(C)/1430/2026<br>WP(C)/1416/2026  | PANDU PURTI @ PANDU PURTY<br>VS<br>STATE OF ODISHA   | RAJENDRA KUMAR DASH<br>VS   | //<br>0<br>//                       |
| 384 | D-WP(C)/470/2026<br>WP(C)/1417/2026   | SK. RIYAZUDDIN<br>VS<br>STATE OF ODISHA  | RUDRA NARAYAN PARIJA<br>VS  | //<br>0<br>//                       |
| 385 | D-WP(C)/824/2026<br>WP(C)/1418/2026   | CHIEF EXECUTIVE OFFICER IN CHARGE, THE URBAN CO OPERATIVE BANK LTD., CUTTACK<br>VS<br>CONTROLLING AUTHORITY UNDER P.G. ACT CUM DEPUTY LABOUR COMMISSIONER, CUTTACK | CHITACKISHORE MOHANTY<br>VS | //<br>0<br>//                       |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|------------------------------|-------------------------------------|
| 386 | D-WP(C)/1434/2026<br>WP(C)/1419/2026  | BINOD BIHARI JENA<br>VS<br>STATE OF ODISHA   | RAJENDRA KUMAR DASH<br>VS    | //<br>0<br>//                       |
| 387 | D-WP(C)/55177/2025<br>WP(C)/1420/2026 | JAYANTI PADHAN<br>VS<br>STATE OF ODISHA  | BANSHIDHAR SATAPATHY<br>VS   | //<br>0<br>//                       |
| 388 | D-WP(C)/1205/2026<br>WP(C)/1421/2026  | NIKITA AGARWAL<br>VS<br>BRANCH MANAGER BANDHAN BANK LIMITED, CUTTACK   | SANDEEP RAJ PANDA<br>VS      | //<br>0<br>//                       |
| 389 | D-WP(C)/826/2026<br>WP(C)/1422/2026   | CHIEF EXECUTIVE OFFICER IN CHARGE, THE URBAN CO OPERATIVE BANK LTD., CUTTACK<br>VS<br>CONTROLLING AUTHORITY UNDER P.G. ACT CUM DEPUTY LABOUR COMMISSIONER, CUTTACK | NIJAN KISHORE MOHANTY<br>VS  | //<br>0<br>//                       |
| 390 | D-WP(C)/1116/2026<br>WP(C)/1423/2026  | SAMARENDRA KESHARI MOHAPATRA<br>VS<br>STATE OF ODISHA  | NIRANJAN PANDA<br>VS         | //<br>0<br>//                       |
| 391 | D-WP(C)/631/2026<br>WP(C)/1424/2026   | NABAKISHORE SETHI<br>VS<br>COLLECTOR, NAYAGARH   | RAGHUNATH DASMOHAPATRA<br>VS | //<br>0<br>//                       |
| 392 | D-WP(C)/1730/2026<br>WP(C)/1425/2026  | NIRANJAN PRADHAN<br>VS<br>UNION OF INDIA   | SATYAJIT MOHAPATRA (2)<br>VS | //<br>0<br>//                       |
| 393 | D-WP(C)/578/2026<br>WP(C)/1426/2026   | BHARAT CHARANA JENA<br>VS<br>STATE OF ODISHA   | BIBEKANANDA MAHAPATRA<br>VS  | //<br>0<br>//                       |
| 394 | D-WP(C)/55277/2025<br>WP(C)/1427/2026 | LAXMIDHAR MAHAPATRA<br>VS<br>STATE OF ODISHA   | ACHYUTANANDA PATTANAİK<br>VS | //<br>0<br>//                       |
| 395 | D-WP(C)/54850/2025<br>WP(C)/1428/2026 | KAILASH CHANDRA MOHALİK<br>VS<br>ODISHA GRAMEEN BANK, KHORDHA  | ABHAYA KUMAR SHARMA<br>VS    | //<br>0<br>//                       |
| 396 | D-WP(C)/579/2026<br>WP(C)/1429/2026   | NIRANJAN NAYAK<br>VS<br>STATE OF ODISHA  | BIBEKANANDA MAHAPATRA<br>VS  | //<br>0<br>//                       |
| 397 | D-WP(C)/866/2026                      | RABINDRA NATH BEHERA   | AMITAV TRIPATHY              | //                                  |

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### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|-----------------------------|-------------------------------------|
|     | WP(C)/1430/2026                      | VS<br>STATE OF ORISSA  | VS                          | 0<br>//                             |
| 398 | D-WP(C)/1188/2026<br>WP(C)/1431/2026 | NILU BIRUA<br>VS<br>STATE OF ODISHA  | RAJENDRA KUMAR DASH<br>VS   | //<br>0<br>//                       |
| 399 | D-WP(C)/1624/2026<br>WP(C)/1432/2026 | ARNADA KUMAR MOHANTY<br>VS<br>STATE OF ODISHA                                | JAYANTA KUMAR PADHI<br>VS   | //<br>0<br>//                       |
| 400 | D-WP(C)/670/2026<br>WP(C)/1433/2026  | KANYA KUMARI RAO<br>VS<br>STATE OF ODISHA                                    | SEPHALEE DAS<br>VS          | //<br>0<br>//                       |
| 401 | D-WP(C)/582/2026<br>WP(C)/1434/2026  | NARENDRA KUMAR PANDA<br>VS<br>STATE OF ODISHA                                | BIBEKANANDA MAHAPATRA<br>VS | //<br>0<br>//                       |
| 402 | D-WP(C)/1189/2026<br>WP(C)/1435/2026 | DAMODAR TIRIA<br>VS<br>STATE OF ODISHA                                       | RAJENDRA KUMAR DASH<br>VS   | //<br>0<br>//                       |
| 403 | D-WP(C)/583/2026<br>WP(C)/1436/2026  | SUMATI KUMARI SAHU<br>VS<br>STATE OF ODISHA                                  | BIBEKANANDA MAHAPATRA<br>VS | //<br>0<br>//                       |
| 404 | D-WP(C)/1664/2026<br>WP(C)/1437/2026 | AARADHYA RIDHI ENTERPRISES<br>VS<br>STATE BANK OF INDIA                      | MANORANJAN PADHY<br>VS      | //<br>0<br>//                       |
| 405 | D-WP(C)/585/2026<br>WP(C)/1438/2026  | ASHOK KUMAR SAHOO<br>VS<br>STATE OF ODISHA                                   | BIBEKANANDA MAHAPATRA<br>VS | //<br>0<br>//                       |
| 406 | D-WP(C)/1163/2026<br>WP(C)/1439/2026 | M/S PD AGARWAL, ANGUL<br>VS<br>STATE TAX OFFICER STATE GST DEPARTMENT, ANGUL | SWAPNIL ROY<br>VS           | //<br>0<br>//                       |
| 407 | D-WP(C)/740/2026<br>WP(C)/1440/2026  | MAKBUL ALI KHAN<br>VS<br>UNION OF INDIA                                      | SHIVSANKAR MOHANTY<br>VS    | //<br>0<br>//                       |
| 408 | D-WP(C)/901/2026<br>WP(C)/1441/2026  | CHITTARANJAN MOHAPATRA<br>VS   | KUNAL KUMAR SWAIN<br>VS     | //<br>0                             |

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### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|----------------------------|-------------------------------------|
| 409 | D-WP(C)/1401/2026<br>WP(C)/1442/2026  | STATE OF ODISHA<br>JYOTI PRAVA SAHOO<br>VS<br>THE CONTROLLER OF EXAMINATIONS, CBSE DELHI                      | BISHNU CHARAN SWAIN<br>VS  | //<br>//<br>0<br>//                 |
| 410 | D-WP(C)/224/2026<br>WP(C)/1443/2026   | PRASANTA KUMAR PRADHAN<br>VS<br>STATE OF ODISHA   | MOHIT AGARWAL<br>VS        | //<br>0<br>//                       |
| 411 | D-WP(C)/54954/2025<br>WP(C)/1444/2026 | SAMENDRA BALIARSING<br>VS<br>STATE OF ODISHA  | GOPAL KRUSHNA NANDA<br>VS  | //<br>0<br>//                       |
| 412 | D-WP(C)/809/2026<br>WP(C)/1445/2026   | AMITABH JENA<br>VS<br>UNION OF INDIA  | BISWABIHARI MOHANTY<br>VS  | //<br>0<br>//                       |
| 413 | D-WP(C)/1157/2026<br>WP(C)/1446/2026  | SIMANCHALA PRADHAN<br>VS<br>STATE OF ODISHA   | JYOTI RANJAN KHUNTIA<br>VS | //<br>0<br>//                       |
| 414 | D-WP(C)/1640/2026<br>WP(C)/1447/2026  | ARTATRAN SAHU<br>VS<br>STATE OF ODISHA  | AMRITA NAYAK<br>VS         | //<br>0<br>//                       |
| 415 | D-WP(C)/307/2026<br>WP(C)/1448/2026   | BIRANCHI NARAYAN SAHU<br>VS<br>STATE OF ODISHA  | LAXMIKANTA MOHANTY<br>VS   | //<br>0<br>//                       |
| 416 | D-WP(C)/54958/2025<br>WP(C)/1449/2026 | HARASH SAHOO<br>VS<br>CHIEF EXECUTIVE OFFICER(TPCODL), IDCO TOWER, BHUBANESWAR                                | JATADHARI BARIK<br>VS      | //<br>0<br>//                       |
| 417 | D-WP(C)/976/2026<br>WP(C)/1450/2026   | SURENDRA KUMAR MISHRA<br>VS<br>PRINCIPAL SECY, FOOD SUPPLIES AND CONSUMER WELFARE DEPTT.GOV.T.OF ODISHA, BBSR |                            | //<br>0<br>//                       |
| 418 | D-WP(C)/1073/2026<br>WP(C)/1451/2026  | BIJAY KUMAR JENA<br>VS<br>STATE OF ODISHA   | AKSHAYA KUMAR PANDEY<br>VS | //<br>0<br>//                       |
| 419 | D-WP(C)/484/2026<br>WP(C)/1452/2026   | KALYANI BARAL<br>VS<br>SAMIR KUMAR NAYAK  | BHAGABAT PRASAD RATH<br>VS | //<br>0<br>//                       |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT  |
|-----|--------------------------------------|--|---------------------------------|--|
| 420 | D-ABLAPL/348/2026<br>ABLAPL/322/2026 | SABITA SAHOO<br>VS<br>STATE OF ODISHA                                  | BISWARANJAN MAHARATHA<br>VS     | PURI TOWN /668 /2025<br>()<br>//   |
| 421 | D-ABLAPL/357/2026<br>ABLAPL/323/2026 | DILLIP KUMAR BALABANTARAY<br>VS<br>STATE OF ODISHA                     | ACHYUTANANDA PATTANAİK<br>VS    | BOLAGARH P.S. /327 /2025<br>()<br>//   |
| 422 | D-ABLAPL/391/2026<br>ABLAPL/324/2026 | TAPAS KUMAR DAS @ TAPAS PRASAD DAS<br>VS<br>STATE OF ODISHA            | SATYA JEET ROUT<br>VS           | SALIPUR /399 /2025<br>()<br>//   |
| 423 | D-ABLAPL/448/2026<br>ABLAPL/325/2026 | PINKU @ SANGRAM KESHARI SAHOO @ SANGRAM SAHOO<br>VS<br>STATE OF ODISHA | RAJALAXMI BISWAL<br>VS          | BANARAPAL /671 /2025<br>()<br>//   |
| 424 | D-ABLAPL/458/2026<br>ABLAPL/326/2026 | ARJUN CHARAN BEHERA<br>VS<br>STATE OF ODISHA                           | PRASANT KUMAR BARIK<br>VS       | TIHIDI /423 /2025<br>()<br>//  |
| 425 | D-ABLAPL/554/2026<br>ABLAPL/327/2026 | DEEPAK KUMAR BARDHAN<br>VS<br>STATE OF ODISHA                          | SOUBHAGYA KUMAR DASH<br>VS      | RAYAGADA /107 /2025<br>()<br>//  |
| 426 | D-ABLAPL/555/2026<br>ABLAPL/328/2026 | ARTABANDHU KHUNTIA<br>VS<br>STATE OF ODISHA                            | SOUBHAGYA KUMAR DASH<br>VS      | JAJPUR ROAD /222 /2019<br>()<br>//   |
| 427 | D-ABLAPL/560/2026<br>ABLAPL/329/2026 | KAMINI SINGH<br>VS<br>STATE OF ODISHA                                  | MANOJ KUMAR MOHANTY (2)<br>VS   | BASUDEVPUR /457 /2025<br>()<br>//  |
| 428 | D-ABLAPL/567/2026<br>ABLAPL/330/2026 | ZAHID HUSSAIN<br>VS<br>STATE OF ODISHA                                 | DHIRENDRA KUMAR MOHAPATRA<br>VS | BARGAON /279 /2025<br>()<br>//   |
| 429 | D-ABLAPL/739/2026<br>ABLAPL/331/2026 | KUKUM BEHERA<br>VS<br>STATE OF ODISHA                                  | OM PRAKASH SARAN<br>VS          | ANGUL SADAR PS /755 /2025<br>S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug<br>GR/0002438/2025 |
| 430 | D-ABLAPL/569/2026<br>ABLAPL/332/2026 | RANJAN KUMAR SAHOO<br>VS<br>STATE OF ODISHA                            | SNEHASISH BEHERA<br>VS          | DHENKANAL SADAR /949 /2025<br>()<br>//   |
| 431 | D-ABLAPL/570/2026                    | BISWAJIT JENA @ BANTY  | PRASANT KUMAR BARIK             | BHADRAK RURAL /614 /2025   |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                       | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT                                       |
|-----|--|--|---------------------------------|---|
|     | ABLAPL/333/2026                        | VS<br>STATE OF ODISHA                                      | VS                              | ()<br>//  |
| 432 | D-ABLAPL/571/2026<br>ABLAPL/334/2026   | BHAGABAN SATPATHY<br>VS<br>STATE OF ODISHA                 | SNEHASISH BEHERA<br>VS          | KHUNTUNI /277 /2025<br>()<br>//   |
| 433 | D-ABLAPL/39830/2025<br>ABLAPL/335/2026 | MANOJ KUMAR PATTANAİK<br>VS<br>STATE OF ODISHA             | SOUMYA JYOTI BISWAL<br>VS       | SAHID NAGAR P.S. /250 /2025<br>()<br>//                                   |
| 434 | D-ABLAPL/580/2026<br>ABLAPL/336/2026   | SUBHAM ROUT<br>VS<br>STATE OF ODISHA                       | SUSANTA KUMAR BARAL<br>VS       | BANKI /501 /2025<br>()<br>//  |
| 435 | D-ABLAPL/741/2026<br>ABLAPL/337/2026   | LILI JENA<br>VS<br>STATE OF ODISHA                         | BINAYA BHUSAN ROURAY<br>VS      | BASELI SAHI PS /270 /2025<br>J.M.F.C. (II), PURI(Puri)<br>GR/0001079/2025 |
| 436 | D-ABLAPL/40095/2025<br>ABLAPL/338/2026 | JAJATI KESHARI NATH @ LUCKY NATH<br>VS<br>STATE OF ODISHA  | SUSHANTA KUMAR SAMANTARAY<br>VS | AUL /224 /2025<br>()<br>//  |
| 437 | D-ABLAPL/657/2026<br>ABLAPL/339/2026   | SADANANDA SETH<br>VS<br>STATE OF ODISHA                    | BHARAT BHUSAN ROURAY<br>VS      | / /0<br>J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHE<br>2(B)CC/0000001/2025        |
| 438 | D-ABLAPL/40864/2025<br>ABLAPL/340/2026 | KAILASH NAG<br>VS<br>STATE OF ODISHA                       | ANSUMAN PANDA<br>VS             | BOLANGIR TOWN /659 /2025<br>()<br>//                                      |
| 439 | D-ABLAPL/127/2026<br>ABLAPL/341/2026   | RAMAI MURMU<br>VS<br>STATE OF ODISHA                       | SK. ZAFARULLA<br>VS             | S.P.(CID-CRL),CUTTACK /11 /2023<br>()<br>//                               |
| 440 | D-ABLAPL/714/2026<br>ABLAPL/342/2026   | ASHA RASHNI BURH @ ASHA DUNG DUNG<br>VS<br>STATE OF ODISHA | UMA SHANKAR PATEL<br>VS         | HATIBARI /87 /2024<br>()<br>//  |
| 441 | D-ABLAPL/237/2026<br>ABLAPL/343/2026   | K. TRINATH<br>VS<br>STATE OF ODISHA                        | AKSHAYA KUMAR SAHOO<br>VS       | JARADA /415 /2025<br>()<br>//   |
| 442 | D-ABLAPL/742/2026<br>ABLAPL/344/2026   | MAKARA BEHERA<br>VS  | AMULYA RATNA PANDA<br>VS        | KONARK /277 /2025<br>J.M.F.C.,KONARK(Puri)                                |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/01/2026

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT   |
|-----|--------------------------------------|---|-----------------------------|---|
| 443 | D-ABLAPL/679/2026<br>ABLAPL/345/2026 | STATE OF ODISHA<br>GOPAKRUSHNA PRADHAN @ APU PRADHAN<br>VS<br>STATE OF ODISHA | SURENDRA KUMAR GARTIA<br>VS | GR/0000953/205<br>KOMNA PS /346 /2025<br>( )<br>//                                      |
| 444 | D-ABLAPL/561/2026<br>ABLAPL/346/2026 | TIKINA BARIK<br>VS<br>STATE OF ODISHA   | SUBRAT KUMAR NAYAK<br>VS    | KAKATAPUR /369 /2025<br>( )<br>//   |
| 445 | D-ABLAPL/743/2026<br>ABLAPL/347/2026 | RIYAZ MAHAMMAD<br>VS<br>STATE OF ODISHA                                       | AMULYA RATNA PANDA<br>VS    | BARAMBA /377 /2025<br>J.M.F.C.,BARAMBA(Cuttack)<br>GR/0000495/2025                      |
| 446 | D-ABLAPL/720/2026<br>ABLAPL/348/2026 | UTPAL KUMAR BISWAS<br>VS<br>STATE OF ODISHA                                   | DEEPAK KU SAHOO<br>VS       | / /0<br>( )<br>//   |
| 447 | D-ABLAPL/744/2026<br>ABLAPL/349/2026 | SAHIL KHAN<br>VS<br>STATE OF ODISHA   | AMULYA RATNA PANDA<br>VS    | REMUNA /213 /2025<br>J.M.F.C. BALASORE(RURAL)(Baleshwar)<br>CT/0000917/2025             |
| 448 | D-ABLAPL/726/2026<br>ABLAPL/350/2026 | DEEPAK SAHOO @ DEEPAK KUMAR SAHOO<br>VS<br>STATE OF ODISHA                    | AKSHAYA KUMAR SUBUDHI<br>VS | PIPLI /778 /2025<br>( )<br>//   |
| 449 | D-ABLAPL/284/2026<br>ABLAPL/351/2026 | BISHU @ BISWAJIT MAHALA @ BISWAJIT MAL<br>VS<br>STATE OF ODISHA               | AMULYA RATNA PANDA<br>VS    | CHANDIPUR /156 /2025<br>( )<br>//   |
| 450 | D-ABLAPL/761/2026<br>ABLAPL/352/2026 | DILLIP KUMAR ROUT<br>VS<br>STATE OF ODISHA                                    | NIRANJAN HOTA<br>VS         | SAMBALPUR VIGILANCE /27 /2025<br>SPL. JUDGE (VIG),BOLANGIR(Balangir)<br>GR/0000014/2025 |
| 451 | D-ABLAPL/444/2026<br>ABLAPL/353/2026 | SIPHAN KUMAR KHORA<br>VS<br>STATE OF ODISHA                                   | SANJEEB KUMAR JENA<br>VS    | DASMANTAPUR /20 /2024<br>( )<br>//  |
| 452 | D-ABLAPL/762/2026<br>ABLAPL/354/2026 | TAPAN BEHERA<br>VS<br>STATE OF ODISHA   | PRASANT KUMAR BARIK<br>VS   | / /0<br>S.D.J.M.,BHADRAK(Bhadrak )<br>2(A)CC/0000763/2025                               |
| 453 | D-ABLAPL/787/2026<br>ABLAPL/355/2026 | ANUSANDHAN CHAMPATIRAY<br>VS<br>STATE OF ODISHA                               | AVIRAM PATRA<br>VS          | SAHID NAGAR P.S. /2 /2026<br>( )<br>//  |

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| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT                              |
|-----|--------------------------------------|--|-------------------------------|--|
| 454 | D-ABLAPL/881/2026<br>ABLAPL/356/2026 | NIRANJAN ROUT<br>VS<br>STATE OF ODISHA                             | DIPTI RANJAN MOHAPATRA<br>VS  | CUTTACK SADAR /910 /2025<br>()<br>//                             |
| 455 | D-ABLAPL/790/2026<br>ABLAPL/357/2026 | SK. GUFRAH ALLI<br>VS<br>STATE OF ODISHA                           | RAMESH CHANDRA MAHARANA<br>VS | JAGATPUR /342 /2025<br>()<br>//                                  |
| 456 | D-ABLAPL/816/2026<br>ABLAPL/358/2026 | GIRIDHARI MARTHA @ AMINA<br>VS<br>STATE OF ODISHA                  | SURYA NARAYAN MISHRA<br>VS    | JODAPADAR /83 /2025<br>()<br>//                                  |
| 457 | D-ABLAPL/774/2026<br>ABLAPL/359/2026 | GAJENDRA NAYAK @ GAJENDRA PRASAD NAYAK<br>VS<br>STATE OF ODISHA    | SUBHASISH SATAPATHY<br>VS     | SORO /970 /2025<br>J.M.F.C.,SORO(Baleshwar)<br>CT/0001880/2025   |
| 458 | D-ABLAPL/791/2026<br>ABLAPL/360/2026 | SAGAR MALIK<br>VS<br>STATE OF ODISHA                               | BIKASH CHANDRA PARIJA<br>VS   | KUAKHIA /347 /2025<br>()<br>//                                   |
| 459 | D-ABLAPL/792/2026<br>ABLAPL/361/2026 | SURENDRA MALIK<br>VS<br>STATE OF ODISHA                            | SAROJ RANJAN SUBUDHI<br>VS    | KUAKHIA /528 /2025<br>()<br>//                                   |
| 460 | D-ABLAPL/471/2026<br>ABLAPL/362/2026 | SAIBA @ PRAMOD BARIK @ PRAMOD KUMAR BARIK<br>VS<br>STATE OF ODISHA | ADHIRAJ MOHANTY<br>VS         | GHATAGAON /278 /2024<br>()<br>//                                 |
| 461 | D-ABLAPL/794/2026<br>ABLAPL/363/2026 | SUBASH CHANDRA BEHERA<br>VS<br>STATE OF ODISHA                     | KARUNAKAR GAYA<br>VS          | KONARK /205 /2025<br>()<br>//                                    |
| 462 | D-ABLAPL/775/2026<br>ABLAPL/364/2026 | BAPI JENA @ RAJANIKANTA JENA<br>VS<br>STATE OF ODISHA              | ARJUNA CHARANA BEHERA<br>VS   | SINGLA /48 /2023<br>J.M.F.C.,BASTA(Baleshwar)<br>CT/0000184/2023 |
| 463 | D-ABLAPL/480/2026<br>ABLAPL/365/2026 | BIKRAM PRADHAN<br>VS<br>STATE OF ODISHA                            | JYOTIRMAYA SAHOO<br>VS        | KHURDA SADAR /377 /2025<br>()<br>//                              |
| 464 | D-ABLAPL/795/2026<br>ABLAPL/366/2026 | JASOBANTA SAGAR @ JOSABANTA SAGAR<br>VS<br>STATE OF ODISHA         | UMAKANTA BARIK<br>VS          | CHANDAHANDI /154 /2025<br>()<br>//                               |
| 465 | D-ABLAPL/776/2026                    | GADADHAR BEHERA  | PRASHANTA KUMAR NAYAK         | BHADRAK TOWN /225 /2025  |

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| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT           |
|-----|--------------------------------------|--|------------------------------|---|
|     | ABLAPL/367/2026                      | VS<br>STATE OF ODISHA  | VS                           | S.D.J.M.,BHADRAK(Bhadrak )<br>GR/0000864/2025 |
| 466 | D-ABLAPL/483/2026<br>ABLAPL/368/2026 | PRAMOD CHANDRA SINGH @ PRAMOD SINGH<br>VS<br>STATE OF ODISHA | JYOTIRMAYA SAHOO<br>VS       | KHURDA SADAR /377 /2025<br>( )<br>//          |
| 467 | D-ABLAPL/698/2026<br>ABLAPL/369/2026 | SANYASI GIRI<br>VS<br>STATE OF ODISHA                        | DIBYA JYOTI SAHOO<br>VS      | KASAFAL MARINE /30 /2025<br>( )<br>//         |
| 468 | D-ABLAPL/509/2026<br>ABLAPL/370/2026 | PARIKHITA SAHOO<br>VS<br>STATE OF ODISHA                     | HARI KRUSHNA PANIGRAHI<br>VS | AUL /5 /2026<br>( )<br>//                     |
| 469 | D-ABLAPL/511/2026<br>ABLAPL/371/2026 | SANTOSH MOHAPATRA<br>VS<br>STATE OF ODISHA                   | RAKESH KUMAR MALLICK<br>VS   | / /0<br>( )<br>//                             |
| 470 | D-ABLAPL/566/2026<br>ABLAPL/372/2026 | GOURI SHANKAR PARIDA<br>VS<br>STATE OF ODISHA                | PUSPAMITRA MOHAPATRA<br>VS   | JAGATPUR /686 /2025<br>( )<br>//              |
| 471 | D-ABLAPL/699/2026<br>ABLAPL/373/2026 | RABINDRA KUMAR SAHOO<br>VS<br>STATE OF ODISHA                | AMAR MOHANTY<br>VS           | LINGARAJ P.S. /4 /2026<br>( )<br>//           |
| 472 | D-ABLAPL/801/2026<br>ABLAPL/374/2026 | DILLIP KUMAR KARMI<br>VS<br>STATE OF ODISHA                  | BIKASH KARNA<br>VS           | GHANTAPADA /64 /2023<br>( )<br>//             |
| 473 | D-ABLAPL/889/2026<br>ABLAPL/375/2026 | SUSHIL PANDA<br>VS<br>STATE OF ODISHA                        | PRAKASH CHANDRA DASH<br>VS   | NIKIRAI /439 /2025<br>( )<br>//               |
| 474 | D-ABLAPL/883/2026<br>ABLAPL/376/2026 | SK. NASIM<br>VS<br>STATE OF ODISHA                           | PRAKASH CHANDRA DASH<br>VS   | KENDRAPARA /281 /2025<br>( )<br>//            |
| 475 | D-ABLAPL/865/2026<br>ABLAPL/377/2026 | DURGA PRASAD MISHRA<br>VS<br>STATE OF ODISHA                 | PRAVAT KUMAR MUDULI<br>VS    | BONAI /253 /2025<br>( )<br>//                 |
| 476 | D-ABLAPL/866/2026<br>ABLAPL/378/2026 | DURGA PRASAD MISHRA<br>VS                                    | PRAVAT KUMAR MUDULI<br>VS    | BONAI /254 /2025<br>( )                       |

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| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL                                      | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT       |
|-----|--------------------------------------|---|----------------------------|---|
| 477 | D-ABLAPL/868/2026<br>ABLAPL/379/2026 | STATE OF ODISHA<br>DURGA PRASAD MISHRA<br>VS              | PRAVAT KUMAR MUDULI<br>VS  | //<br>BONAI /255 /2025<br>()              |
| 478 | D-ABLAPL/874/2026<br>ABLAPL/380/2026 | STATE OF ODISHA<br>DURGA PRASAD MISHRA<br>VS              | PRAVAT KUMAR MUDULI<br>VS  | //<br>BONAI /257 /2025<br>()              |
| 479 | D-ABLAPL/875/2026<br>ABLAPL/381/2026 | STATE OF ODISHA<br>DURGA PRASAD MISHRA<br>VS              | PRAVAT KUMAR MUDULI<br>VS  | //<br>BONAI /256 /2025<br>()              |
| 480 | D-ABLAPL/847/2026<br>ABLAPL/382/2026 | STATE OF ODISHA<br>SWAPNESWAR BEHERA<br>VS                | SUSANTA KUMAR BARAL<br>VS  | //<br>KHUNTUNI /73 /2021<br>()            |
| 481 | D-ABLAPL/930/2026<br>ABLAPL/383/2026 | STATE OF ODISHA<br>KSHYAMA SAGAR BEHERA<br>VS             | SWADESH KUMAR DAS<br>VS    | //<br>JAMANKIRA /221 /2025<br>()          |
| 482 | D-ABLAPL/937/2026<br>ABLAPL/384/2026 | STATE OF ODISHA<br>NARAYAN RAULA<br>VS                    | NIRANJAN PANDA<br>VS       | //<br>DIGAPAHANDI /326 /2025<br>()        |
| 483 | D-ABLAPL/576/2026<br>ABLAPL/385/2026 | STATE OF ODISHA<br>SANTILATA PARIDA @ SANTILATA DEI<br>VS | PUSPAMITRA MOHAPATRA<br>VS | //<br>JAGATPUR /686 /2025<br>()           |
| 484 | D-ABLAPL/597/2026<br>ABLAPL/386/2026 | STATE OF ODISHA<br>SK. SABIR<br>VS                        | AMULYA RATNA PANDA<br>VS   | //<br>KENDRAPARA SADAR /540 /2025<br>()   |
| 485 | D-ABLAPL/672/2026<br>ABLAPL/387/2026 | STATE OF ODISHA<br>SIBASISH HOTA<br>VS                    | SITA KANTA HOTA<br>VS      | //<br>MAHILA (BERHAMPUR) /143 /2025<br>() |
| 486 | D-ABLAPL/285/2026<br>ABLAPL/388/2026 | STATE OF ODISHA<br>LOKANATH MOHANTY<br>VS                 | SANGRAM KESHARI ROUT<br>VS | //<br>DHARMASALA /341 /2025<br>()         |
| 487 | D-ABLAPL/848/2026<br>ABLAPL/389/2026 | STATE OF ODISHA<br>TAHAR KHAN<br>VS                       | RAMDAS ACHARY<br>VS        | //<br>GOP /2 /2026<br>()                  |
|     |                                      | STATE OF ODISHA   |                            | //  |

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| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT        |
|-----|--------------------------------------|--|---------------------------------|--|
| 488 | D-ABLAPL/734/2026<br>ABLAPL/390/2026 | REHAN KHAN @ SK. RIHAN<br>VS<br>STATE OF ODISHA              | BHABANI SHANKAR DASPARIDA<br>VS | BALASORE TOWN /411 /2025<br>()<br>//       |
| 489 | D-ABLAPL/870/2026<br>ABLAPL/391/2026 | KANHU CHARAN SAHOO<br>VS<br>STATE OF ODISHA                  | AMAR MOHANTY<br>VS              | LINGARAJ P.S. /4 /2026<br>()<br>//         |
| 490 | D-ABLAPL/632/2026<br>ABLAPL/392/2026 | SANTANU KUMAR NAYAK @ SANTANU NAYAK<br>VS<br>STATE OF ODISHA | GYANA RANJAN DHAL<br>VS         | KHARABEL NAGAR P.S. /251 /2014<br>()<br>// |
| 491 | D-ABLAPL/783/2026<br>ABLAPL/393/2026 | PRAVAKAR DALEI<br>VS<br>STATE OF ODISHA                      | ARIJEET MISHRA<br>VS            | JAKHAPURA /2 /2026<br>()<br>//             |
| 492 | D-ABLAPL/785/2026<br>ABLAPL/394/2026 | SHAKTI @ SURYAKANTA GOCHHAYAT<br>VS<br>STATE OF ODISHA       | ARIJEET MISHRA<br>VS            | BANKI /295 /2025<br>()<br>//               |